

## IN THE HON'BLE NATIONAL GREEN TRIBUNAL

AT NEW DELHI

Original Application No. 887 of 2019

IN THE MATTER OF:

Sukhwanti

.... Applicant(s)

Versus

The State of Haryana

.... Respondent(s)

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Place: Panckula  
Dated: 30.3.2022

<sup>TSW</sup>  
Sh. J.P. Singh,  
Sr. Environmental Engineer,  
Haryana State Pollution Control Board,  
Panckula.

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**Status Report of Haryana State Pollution Control Board, Panchkula.**

Respectfully Showeth,

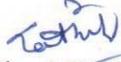
1. The matter of OA No. 887/ 2019 Sukhwanti Vs State of Haryana is pending for adjudication before this Hon'ble Tribunal. On the last hearing, this Hon'ble Tribunal was pleased to pass an order dated 18.06.2021. the relevant portion of the order is reproduced here as under:-

*"7.....Counsel for the applicant submits that as per report improvement was proposed till 30.04.2021 but there is no further status report showing such improvement. Status of prosecution is also not clear. It is also not clear whether there is any damage to the land of the applicant and if so, extent of such damage. Though 50% EC has been recovered, standards for BOD, SS and FC are still not meeting. While it is stated that the discharge of sewage effluents is not seen on the fields of Applicant but it is not mentioned as to where the same is being discharged. There are contradictory figures of the quantity of effluents being received. With regard to laying pipeline, storing effluent in a pond and its utilization, no plan is given. Agreement with Thermal Power Plant is necessary. The Power Plant has to comply with the Notification mandating use of treated sewage. PCB needs to ensure compliance by imposing necessary condition on TPP. The PCB also needs to clarify why Consent has not been granted to operator of STP as required under the Water Act. This has to be enforced for all STP Operators/Municipal Bodies.*

8. Accordingly, let further steps be taken to ensure compliance and report be filed by PCB in coordination with Urban and Public Health Departments owning the STP. Improvement in water quality be ensured by making the pollution control device effective. The compensation recovered may be utilized for restoration of the environment by preparing an action plan with the approval of the State PCB. Further action may be initiated by the Public Health Engineering Department which may be overseen by the State PCB. A report about the compliance status as on 31.08.2021 on all aspects may be filed before the next date. Secretary UD may also file a report on overall status of performance of existing STPs, particularly with reference to compliance with FC, utilization of treated sewage, mode of disposal of effluents, Consents granted by PCB and the gaps between Sewage generation and treatment. The reports may be filed by e-mail at [judicial-ngt@gov](mailto:judicial-ngt@gov)".



2. That in compliance of the above mentioned order of this Hon'ble Tribunal, the status report has been prepared after collecting record from Stake Holder Departments and concerned Regional Officers of HSPCB. The same is being submitted along with the affidavit with submission. Copy of the report is attached as **Annexure R-1**.

  
Sh. J.P. Singh,  
Sr. Env. Engineer (HQ),  
Haryana State Pollution Control Board, Panchkula.

Place:

Date:

## **Annexure-R-1**

**Status report submitted by  
Haryana State Pollution Control  
Board in the matter of  
OA No. 887/2019  
Sukhwanti Vs State of Haryana**

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## Status report in the matter of OA No. 887/ 2019 Sukhwanti Vs State of Haryana

### 1. Background

The matter of OA No. 887/ 2019 Sukhwanti Vs State of Haryana is pending before Hon'ble NGT and the Hon'ble NGT vide order dated 18.06.2021 has passed following directions:-

*“Counsel for the applicant submits that as per report improvement was proposed till 30.04.2021 but there is no further status report showing such improvement. Status of prosecution is also not clear. It is also not clear whether there is any damage to the land of the applicant and if so, extent of such damage. Though 50% EC has been recovered, standards for BOD, SS and FC are still not meeting. While it is stated that the discharge of sewage effluents is not seen on the fields of Applicant but it is not mentioned as to where the same is being discharged. There are contradictory figures of the quantity of effluents being received. With regard to laying pipeline, storing effluent in a pond and its utilization, no plan is given. Agreement with Thermal Power Plant is necessary. The Power Plant has to comply with the Notification mandating use of treated sewage. PCB needs to ensure compliance by imposing necessary condition on TPP. The PCB also needs to clarify why Consent has not been granted to operator of STP as required under the Water Act. This has to be enforced for all STP Operators/Municipal Bodies.*

*Accordingly, let further steps to ensure compliance and report be filed by PCB in coordination with Urban and Public Health Departments owning the STP. Improvement in water quality be ensured by making the pollution control device effective. The compensation recovered may be utilized for restoration of the environment by preparing an action plan with the approval of the State PCB. Further action may be initiated by the Public Health Engineering Department which may be overseen by the State PCB. A report about the compliance status as on 31.08.2021 on all aspects may be filed before the next date. Secretary UD may also file a report on overall status of performance of existing STPs, particularly with reference to compliance with FC, utilization of treated sewage, mode of disposal of effluents, Consents granted by PCB and the gaps between Sewage generation and treatment. The reports may be filed by e-mail at [judicial-ngt@gov](mailto:judicial-ngt@gov)”.*

### 2. **The Status of 6 MLD STP, Barwala, Hisar.**

It is submitted that this matter was originally started due to non compliance of this STP. The consent of 6 MLD STP Dhani Gram, Barwala, Hisar has been refused by HSPCB as it is not complying with prescribed standards. The effluent sample of the said STP was collected by HSPCB on 05.01.2022 to check the compliance and it was found not complying with prescribed standards. Further, the PHED has allotted the rectifications work, but it is not found complete with respect to chlorination work to achieve Faecal Coliform

standards within prescribed limits as per latest inspection conducted on 01.03.2022. Analysis results of sample collected on 01.03.2022 are awaited.

An oxidation pond of area 4 acre and depth up to 12 feet has been constructed at Gurana Road, 5 km away from STP Barwala for utilization of treated effluent during monsoon season and crop harvesting season. Otherwise treated effluent is used by farmers. Presently, the treated effluent is not meeting requirement for utilization in Rajiv Gandhi Thermal Power Plant, Barwala because 6 MLD STP Barwala is designed for BOD 30 mg/l whereas, the thermal power plant required the water of below 10 mg/l BOD and this issue shall be taken up after the upgradation of STP.

The PHED has also planned the work for upgradation of STPs to achieve BOD standards of 10 mg/l and upgradation shall be completed by 31.12.2023.

### 3. Gap between quantum of sewage generation and treatment in Haryana.

The State of Haryana can be divided into 3 areas for better understanding and quantum of estimated sewage is given herein after.

#### i. Ghaggar catchment area

291 MLD sewage is generated in 27 towns having outfall in river Ghaggar. There are 62 STPs of 535 MLD treatment capacity in this area so there is excess installed treatment capacity.

#### ii. Yamuna catchment area

1086 MLD sewage is generated in 34 towns having outfall in river Yamuna. There are 59 STPs of 1074 MLD treatment capacity in this area.

But, there is Gap of 240.5 MLD in the installed treatment capacity at present in comparison to requirement i.e. sewage generation in some towns in catchment of River Yamuna i.e. Samalkha (0.56 MLD), Beri (0.15 MLD), Palwal (9.3 MLD), Faridabad (144.5 MLD) and Gurugram (86 MLD). So, to bridge the GAP, 11 STPs of 273.5 MLD capacity are being constructed and most of them shall be completed by end of year 2023. Detail of each STP is given as under:-

Sr. No.	Name of the Town/city	Executing Deptt.	Timelines	Latest progress
<b>River Yamuna</b>				
1	2 MLD STP at Beri, Jhajjar	PHED	31.03.2022	97%
2	10 MLD STP at Kithwari, Palwal	ULBD	31.03.2022	64%
3	15 MLD STP at Jodhpur Road, Palwal	ULBD	31.03.2022	66%
4	2.5 MLD STP at Ferozpur, Palwal	ULBD	31.03.2022	69%
5	20 MLD STP at Jhazgarh, Gurugram	GMDA	30.06.2023	28%

Sr. No.	Name of the Town/city	Executing Deptt.	Timelines	Latest progress
6	2 MLD STP at Dhankot, Gurugram	GMDA	31.12.2022	0%
7	2 MLD STP at Bajghera, Gurugram	GMDA	30.09.2022	21%
8	80 MLD STP at Mirjapur, Faridabad	ULBD	30.11.2023	36%
9	100 MLD STP at Partapgarh, Faridabad	ULBD	30.11.2023	40%
10	10 MLD STP at Faridabad, sector-21	ULBD	30.11.2022	52%
11	30 MLD STP at Faridabad	HSVP	30.06.2022	74%
<b>Total</b>	<b>273.5</b>			

**iii. Other areas**

117 MLD sewage is generated in 35 towns falling in areas other than river catchment. There are 35 STPs of 225 MLD treatment capacity and there is excess installed capacity at present in this area.

The townwise detail of sewage generated and installed capacity in the State of Haryana is enclosed as **(Annexure-1)**.

**4. Compliance status of operational STPs in Haryana:-**

The regular monitoring of STPs is being done and samples collected. Based on the analysis report, compliance status is given herein after.

**i. STPs in catchment of River Ghaggar**

There are total 62 STPs installed in the catchment of river Ghaggar with the capacity of 535 MLD. As per latest status, 20 STPs do not meet the prescribed standards.

**ii. STPs in catchment of River Yamuna**

There are total 59 STPs installed in the catchment of river Yamuna with the capacity of 1074 MLD. As per latest status, 17 STPs do not meet the prescribed standards.

**iii. STPs in other Areas**

35 STPs of 225 MLD capacity are installed in the other areas not falling in the catchment of rivers. Out of these 19 STPs do not meet the prescribed standards.

The HSPCB has filed prosecution cases against responsible officers in the past and has started process of initiation of prosecution cases against responsible

authorities for non complying STPs. The details of all existing STPs and action taken by board are enclosed as **Annexure-2**.

### 5. Consent status of STPs

The 123 STPs are operating with consent of the board and consent has been refused to 12 STPs. The 5 STPs have applied for consent and case is under process. 16 STPs have not applied for consent. The consent status of each STP has been given in **Annexure-2**.

### 6. Under construction STPs

The new STPs are being constructed to replace the existing STPs or meet with increasing requirements of sewage treatment. All STPs are being constructed with SBR technology to meet the stringent standards of 10 mg/l BOD value. 29 STPs of 412.25 MLD capacity is being constructed in Haryana and detail of each STP is given as under:-

Sr. No.	Name of the Town/city	Executing Deptt.	Timelines	Latest progress	Remarks
<b>River Ghaggar</b>					
1	12 MLD STP at 12 Cross Road, Ambala	ULBD	31.01.2023	35%	New
2	0.75 MLD STP at Khatoli	ULBD	31.10.2021	100%	New
3	0.75 MLD STP at Billa	ULBD	31.10.2021	100%	New
4	12 MLD STP at Khuda Khurd, Ambala	ULBD	31.01.2023	40%	New
5	10 MLD STP at Babyal	ULBD	31.03.2022	95%	New
6	7.5 MLD STP at Shahpur Machhonda	ULBD	31.08.2022	50%	New
7	1.5 MLD STP at Saketri-STP	ULBD	31.03.2022	82%	New
8	7.5 MLD STP at Sirsa	HSVP	31.01.2022	100%	New
9	0.75 MLD STP at Sukhdarshanapur	ULBD	31.07.2021	100%	New
10	2 MLD STP at Uchana	PHED	30.06.2022	82%	Replacement
11	1 MLD STP at Ramgarh, PKL	ULBD	31.03.2022	84%	New
<b>Total</b>	<b>55.75 MLD</b>				
<b>River Yamuna</b>					
1	8 MLD STP at Shiv Colony, Karnal	ULBD	31.07.2022	91%	Replacement
2	20 MLD STP at Phooshgarh, Karnal	ULBD	31.05.2022	92%	New
3	12 MLD STP at Garhi Bohar, Rohak	ULBD	31.03.2022	97%	New
4	15 MLD STP at Peer Bodhi, Rohak	ULBD	30.09.2022	60%	New

Sr. No.	Name of the Town/city	Executing Deptt.	Timelines	Latest progress	Remarks
5	10 MLD STP at Faridabad, sector-21	ULBD	30.11.2022	52%	New
6	10 MLD STP at Kithwari	ULBD	31.03.2022	64%	Replacement
7	15 MLD STP at Jodhpur Road, Palwal	ULBD	31.03.2022	66%	Replacement
8	2.5 MLD STP at Ferozpur, Palwal	ULBD	31.03.2022	69%	Replacement
9	15 MLD STP at Sonapat (Aterna)	HSVP	30.06.2022	66%	New
10	3 MLD STP at Murthal Sonapat	ULBD	31.12.2022	34%	New
11	20 MLD STP at Jhazgarh	GMDA	30.06.2022	28%	New
12	2 MLD STP at Dhankot, Gurugram	Panchayats/GMDA	31.12.2022	0%	New
13	2 MLD STP at Bajghera	Panchayats/GMDA	30.09.2022	21%	New
14	10 MLD STP at Rohtak	HSVP	30.06.2022	92%	New
15	80 MLD STP at Mirjapur, Faridabad	ULBD	30.11.2022	36%	Replacement
16	100 MLD STP at Partapgarh, Faridabad	ULBD	30.11.2022	40%	Replacement
17	30 MLD STP at Faridabad	HSVP	30.06.2022	74%	New
18	2 MLD STP at Beri	PHED	31.03.2022	97%	Replacement
<b>Total</b>	<b>356.5 MLD</b>				

## 7. Under upgradation STPs

The existing STPs are being upgraded to meet with stringent standards. The additional components/machinery are being added. The STPs are operating on MBBR technology but now tertiary treatment is being added along with chlorination.

5 existing STPs of 50 MLD capacity are being upgraded as per detail given as under:-

Sr. No.	Name of the towns/city	Deptt.	Present capacity (in MLD)	Technology of present STP and proposed technology after upgradation	Timelines	Latest progress
<b>River Ghaggar catchment</b>						
1	Fatehabad	PHED	10	MBBR MBBR+TT+ Chlorination	31.03.2022	87%
2	Tohana	PHED	10	MBBR MBBR+TT+ Chlorination	31.01.2022	Completed and trial run upto 12.05.2022

Sr. No.	Name of the towns/city	Deptt.	Present capacity (in MLD)	Technology of present STP and proposed technology after upgradation	Timelines	Latest progress
<b>Total</b>			<b>20</b>			
<b>River Yamuna catchment</b>						
1	Sector-25, Rohtak	HSVP	10	UASB/SBR	30.06.2022	92%
2	Sector-36, Bahadurgarh	HSVP	10	EPA/SBR	30.06.2022	98%
3	Singhpura, Rohtak	ULBD	10	MBBR+TT+ Chlorination	31.03.2022	98%
<b>Total capacity</b>			<b>30</b>			

### 8. Utilization of treated sewage

There are 156 STPs of capacity 1834.2 MLD. Status of STPs in the state of Haryana with respect to mode of disposal is enclosed as **Annexure-3**. Most of STPs discharge effluent in drains after treatment.

The State is also in the process to set up system to reuse the treated sewage. The Irrigation Department has submitted the progress report regarding projects of utilization of treated sewage of STPs. The details are as under:-

- The Govt. has accorded approval to the consolidated project (Ghaggar and Yamuna Action Plan) on 04.01.2020 for Rs. 1098.25 Crore.
- Out of these, 35 STPs (20 in Yamuna and 15 in Ghaggar) have been selected for installing micro irrigation system with combined treatment capacity of 338.85 MLD and a project has been sanctioned by Govt. of India namely "STP Micro Irrigation Project under NABARD assisted Micro Irrigation Fund" for Rs. 490 Crores and shall be completed by 2023-24.
- The Administrative Approval of 28 STPs has been accorded by the Govt.
- Tenders for around 21 STPs have been floated and tenders for 11 STPs have been approved. Work of these STPs is likely to be started shortly. Estimate of remaining STPs is under process and tender will be called soon.
- Regarding remaining STPs, the five years action plan will be prepared soon.

The list of projects in 35 STPs is given as under:-

Sr. No.	Name of District	Name of STP	Capacity of STP (in MLD)	Treatment technology
1	Ambala	Barara	6	MBBR
2	Ambala	Naraingarh	5	MBBR
3	Hisar	Hansi	12.5	MBBR
4	Hisar	Hisar sec-3	10	MBBR
5	Jind	Narwana	5	MBBR
6	Kaithal	Gulha	10	SBR
7	Kaithal	Kaithal	10	SBR

Sr. No.	Name of District	Name of STP	Capacity of STP (in MLD)	Treatment technology
8	Fatehabad	Fatehabad	10	MBBR
9	Fatehabad	Tohana	10	MBBR
10	Fatehabad	Jakhal	3	SBR
11	Fatehabad	Ratia	6.5	MBBR
12	Panchkula	Kalka	4.75	MBBR
13	Panchkula	Pinjor	5	MBBR
14	Sirsa	Sirsa	15	SBR
15	Panipat	Panipat	25	SBR
16	Charkhi Dadri	Charkhi Dadri	5	MBBR
17	Bhiwani	Badra	10	MBBR
18	Gurugram	Behrampur	60	MBBR
19	Jhajjar	Jhajjar	6.5	MBBR
20	Jhajjar	Salhwas	5	MBBR
21	Rewari	Rewari	6.5	MBBR
22	Rewari	Rewari	8	MBBR with Dual Mode Filter
23	Mahendargarh	Nangal Chaudhary	6.5	MBBR
24	Mahendargarh	Narnaul	7.5	MBBR
25	Rohtak	Rohtak	10	MBBR
26	Bhiwani	Kairu	10	MBBR
27	Jind	Jind	15	MBBR
28	Karnal	Karnal	10	MBBR
29	Karnal	Karnal	8	MBBR
30	Yamuna Nagar	Radaur	3.5	MBBR
31	Faridabad	Ballabgarh	18	MBBR
32	Mewat	Punhana	4.5	MBBR
33	Mewat	Nuh	3.6	MBBR
34	Palwal	Hathin	4.5	MBBR
35	Sonipat	Sector-23	10	MBBR
	<b>TOTAL</b>		<b>338.85</b>	

### 9. Action plan for non complying STPs.

The stringent standards have been fixed by HSPCB and the norm for Faecal Coliform has been fixed as 100 MPN/100 ML w.e.f. 02.07.2020. The facility for treatment of Faecal Coliform has been set up at 73 STPs and these are complying. The action plan for rest of the STPs is enclosed as **Annexure-4**. 25 STPs are complying the BOD of 10 mg/l but not complying with norm of Faecal Coliform < 100 MPN/100 ML. However, 43 STPs are complying norm of 30 mg/l BOD but non complying as per latest fixed norms. 13 STPs are do not meet even the BOD norm of 30 mg/l.

### 10. Environment Compensation imposed.

The HSPCB has imposed Environment Compensation of Rs. 77.54 Cr. on industries and Rs. 9.74 Cr. on STPs. The Rs. 30.05 Cr. has been received and

Rs. 51.03 Cr. is pending for receiving. The action plan shall be proposed for the same.

#### **11. Water Quality of drains.**

The status of water quality of drains is being monitored on regular basis. There are 12 drains falling in catchment of river Ghaggar and 11 drains in Yamuna catchment which carry polluted effluent into the river. The trend for last 2 years is enclosed as **Annexure-5&6**.

#### **12. Conclusion**

- 6 MLD STP at Dhani Gram, Barwala, Hisar shall be upgraded to achieve stringent norms by 31.12.2023 and water shall be utilized for Irrigation.
- GAP in installed treatment capacity in catchment of River Yamuna in Samalkha, Beri, Palwal, Faridabad and Gurugram shall be cover by year Dec, 2022.
- Action plan regarding utilization of treated effluent from STPs in Irrigation has been framed and its shall be utilized by Mar, 2024 for 35 STPs.
- Action plan for upgradation/rectification is under way for non complying STPs.
- HSPCB has already filed prosecution for 8 STPs and is in the process of filing prosecution for rest of the non complying STPs.

**Status of Estimation of sewage generated and treatment capacity of each town in the State of Haryana**

Sr. No.	District	Name of Town	Name of Deptt.	Present population as in 2021	Water Consumption in 2021 (in MLD)	Sewage Generated (in MLD) 2021	Actual discharge reaching to STPs in MLD	No. & Treatment Capacity (in MLD)						GAPs in treatment capacity at present
								Existing		Under construction		Proposed		
								No.	Cap.	No.	Cap.	No.	Cap.	
<b>Ghaggar Catchment</b>														
1	Ambala	Naraingarh	PHED/HS VP	28049	3.79	3.00	1.70	1	3	0	0	1	1	0
2		Ambala	PHED/HS VP/ULBD	375009	50.63	40.50	22.10	12	44	4	41.5	1	5	0
3	Fatehabad	Ratia	PHED	42442	5.73	4.58	4.50	1	6.5	0	0	0	0	0
4		Tohana	PHED	72967	9.85	7.88	8.20	1	10	0	0	0	0	0
5		Jhagal Mandi	PHED	8897	1.20	0.96	1.50	1	3	0	0	0	0	0
6		Fatehabad	PHED	102163	13.79	11.03	14.00	4	33	0	0	0	0	0
7	Hisar	Hisar	PHED/HS VP/ULBD	350744	47.35	37.88	50.00	5	82	0	0	3	20	0
8		Narnaund	PHED	19697	2.66	2.13	2.15	1	4	0	0	0	0	0
9	Jind	Narwana	PHED	70932	9.58	7.66	7.03	3	9.25	0	0	0	0	0
10		Uchana	PHED	19210	2.59	2.07	2.75	2	3.5	1	2	0	0	0
11		Jind	PHED/HS VP	191457	25.85	20.68	20.00	4	37	0	0	1	5	0
12		Safidon	PHED	39673	5.36	4.28	3.20	1	9	0	0	0	0	0
13	Kaithal	Cheeka	PHED	47851	6.46	5.17	5.50	1	10	0	0	0	0	0
14		Kaithal	PHED/HS VP	178023	24.03	19.23	21.50	4	37.5	0	0	0	0	0
15		Kalayath	PHED	21317	2.88	2.30	3.50	1	5	0	0	0	0	0
16		Pundri	PHED	23184	3.13	2.50	3.25	1	3.5	0	0	0	0	0
17	Kurukshetra	Shahbad	PHED	52341	7.07	5.65	6.50	1	11.5	0	0	0	0	0
18		Pehowa	PHED	47729	6.44	5.15	5.50	1	8	0	0	0	0	0

Sr. No.	District	Name of Town	Name of Deptt.	Present population as in 2021	Water Consumption in 2021 (in MLD)	Sewage Generated (in MLD) 2021	Actual discharge reaching to STPs in MLD	No. & Treatment Capacity (in MLD)						GAPs in treatment capacity at present
								Existing		Under construction		Proposed		
								No.	Cap.	No.	Cap.	No.	Cap.	
19		Thanesar	PHED/HS VP	177245	23.93	19.14	18.00	2	40	0	0	0	0	0
20	Panchkula	Kalka	PHED	37136	5.01	4.01	2.55	2	4.75	0	0	0	0	0
21		Pinjore	PHED	32747	4.42	3.54	3.50	1	5	0	0	0	0	0
22		Panchkula	PHED/HS VP/ULBD/Garrison	317476		34.74	34.74	4	81	5	4.75	1	8	0
23	Sirsa	Mandi Dabwali	PHED	60402	8.15	6.52	13.50	1	16.5	1	7.5	0	0	0
24		Kalanwali	PHED	25241	3.41	2.73	2.50	1	9.5	0	0	0	0	0
25		Sirsa	PHED/HS VP	263476	35.57	28.46	29.50	4	45	0	0	0	0	0
26		Rania	PHED	36264	4.90	3.92	2.60	1	6	0	0	0	0	0
27		Ellenabad	PHED	52864	7.14	5.71	6.00	1	7.5	0	0	0	0	0
					<b>2694537</b>	<b>320.90</b>	<b>291.43</b>	<b>295.77</b>	<b>62</b>	<b>535</b>	<b>11</b>	<b>55.75</b>	<b>7</b>	<b>39</b>
<b>Yamuna catchment</b>														
1	Yamuna nagar	Jagadhri	PHED	156118	21.08	16.86	18.5	1	24	0	0	0	0	0
2		Yamunanagar	PHED	271338	36.63	29.30	43.70	4	65	0	0	0	0	0
3		Radaur	PHED	17113	2.31	1.85	2.00	1	3.5	0	0	0	0	0
4		Chhachhrauli	PHED	13166	1.78	1.42	1.75	1	3	0	0	0	0	0
5		Ladwa	PHED	36064	4.87	3.89	5.00	1	7	0	0	0	0	0
6	Karnal	Nilokheri	PHED	21702	2.93	2.34	3.50	1	6	0	0	0	0	0
7		Taraori	PHED	31387	4.24	3.39	3.80	1	5.5	0	0	0	0	0
8		Indri	PHED	21832	2.95	2.36	2.35	1	4	0	0	0	0	0
9		Karnal	ULBD	454437	58	44.59	44.59	3	68	2	28	0	0	0
10		Nissing	PHED	21095	2.85	2.28	2.30	1	4	0	0	0	0	0
11		Gharaunda	PHED	45746	6.18	4.94	4.70	1	7	0	0	0	0	0
12	Panipat	Panipat	PHED	757432	102.25	81.80	42.00	6	120.8	0	0	2	40	0

Sr. No.	District	Name of Town	Name of Deptt.	Present population as in 2021	Water Consumption in 2021 (in MLD)	Sewage Generated (in MLD) 2021	Actual discharge reaching to STPs in MLD	No. & Treatment Capacity (in MLD)						GAPs in treatment capacity at present
								Existing		Under construction		Proposed		
								No.	Cap.	No.	Cap.	No.	Cap.	
			/HSVP/ULBD											
13		Samalkha	PHED	51489	6.95	5.56	4.00	1	5	0	0	0	0	0.56
14	Sonipat	Gohana	PHED	82036	11.07	8.86	8.72	2	11.3	0	0	0	0	0
15		Ganaur	PHED	45932	6.20	4.96	5.50	1	7	0	0	0	0	0
16		Sonepat	ULBD/HSVP	447270		48.3	48.3	3	62.5	2	18	0	0	0
17		Kharkhoda	PHED	29191	3.94	3.15	2.00	1	4.5	0	0	0	0	0
18	Rohtak	Maham	PHED	25574	3.45	2.76	2.65	1	5	0	0	0	0	0
19		Rohtak	PHED/HSVP/ULBD	585988	79.11	63.29	49.70	5	93.5	4	47	0	0	0
20		Kalanaur	PHED	28143	3.80	3.04	2.50	1	3.5	0	0	0	0	0
21		Sampla	PHED	25673	3.47	2.77	2.66	1	4	0	0	0	0	0
22	Jhajjar	Beri	PHED	19953	2.69	2.15	1.72	1	2	1	2	0	0	0.154
23		Bahadurgarh	PHED/HSVP	251291	33.92	27.14	22.60	3	64	0	0	0	0	0
24		Jhajjar	PHED	60677	8.19	6.55	6.45	2	10.5	0	0	0	0	0
25	Gurugram	Taoru	PHED	30216	4.08	3.26	2.60	1	4.5	0	0	0	0	0
26		Gurugram	GMDA/ULBD	1626954		474	474	5	388	1	20	1	25	86
			Panchayats					0	0	2	4	0	0	0
MCG							0	0	0	0	0	0	0	
27	Mewat	Nuh	PHED	21740	2.93	2.35	2.30	1	3.6	0	0	0	0	0
28		Ferozepur jhirka	PHED	33092	4.47	3.57	2.45	1	5	0	0	0	0	0
29		Punahana	PHED	33073	4.46	3.57	1.25	1	4.5	0	0	0	0	0
30	Faridabad	Faridabad	MCF/HSV	1832618		197	197	2	52.5	4	220	0	0	144.5



Sr. No.	District	Name of Town	Name of Deptt.	Present population as in 2021	Water Consumption in 2021 (in MLD)	Sewage Generated (in MLD) 2021	Actual discharge reaching to STPs in MLD	No. & Treatment Capacity (in MLD)						GAPs in treatment capacity at present	
								Existing		Under construction		Proposed			
								No.	Cap.	No.	Cap.	No.	Cap.		
12		Bawani Khera, Bhiwani	PHED	23178	3.13	2.50	2.00	1	4.50					0	
13		Loharu, Bhiwani	PHED	15921	2.15	1.72	2.00	1	3.50					0	
14		Tosham, Bhiwani	PHED	17775	2.40	1.92	1.62	1	3					0	
15		Siwani, Bhiwani	PHED	21869	2.95	2.36	2.75	1	14						0
16		Bhiwani	HSVP												
17		Mohindergarh	Mohindergarh	PHED	33275	4.49	3.59	2.50	1	6.5					0
18	Ateli Mandi, Mohindergarh		PHED	8704	1.17	0.94	1.16	1	2					0	
19	Kanina, Mohindergarh		PHED	14839	2.00	1.60	0.89	1	3					0	
20	Rewari Road, Narnaul, Mohindergarh		PHED	85202	11.50	9.20	5.00	2	13.5						0
21	Near Chinkara Rest House, Rewari Road, Narnaul														
22	Rewari	Bawal, Rewari	PHED	19165	2.59	2.07	2.00	1	3					0	
23		Rewari	PHED	163388	22.06	17.65	20.00	3	30.5						0
24		Rewari	PHED												
25		Rewari	PHED												
26		Dharuhera	PHED	34665	4.68	3.74	4.00	1	9.5					0	

Sr. No.	District	Name of Town	Name of Deptt.	Present population as in 2021	Water Consumption in 2021 (in MLD)	Sewage Generated (in MLD) 2021	Actual discharge reaching to STPs in MLD	No. & Treatment Capacity (in MLD)						GAPs in treatment capacity at present
								Existing		Under construction		Proposed		
								No.	Cap.	No.	Cap.	No.	Cap.	
27		Kosli, Rewari	PHED	11389	1.54	1.23	2.00	1	3					0
28		Dharuhera	HSVP					1	5					0
29	Ambala	Barara, Ambala	PHED	24613	3.32	2.66	2.34	1	4					0
30	Karnal	Assandh, Karnal	PHED	33201	4.48	3.59	3.80	1	5					0
31	Hisar	Dhani Gram, Barwala, Hisar	PHED	49562	6.69	5.35	4.50	1	6					0
32		Uklana, Hisar	PHED	15101	2.04	1.63	3.50	1	6.5					0
33		Hansi, Hisar	PHED	99126	13.38	10.71	13.00	3	19.00					0
34		Dhani Kushal, Bhiwani Road, Hansi	PHED											
35		Lalpura- Jind Road, Hansi	PHED											
		<b>Total -35</b>		<b>1088118</b>	<b>146.90</b>	<b>117.52</b>	<b>131.31</b>	<b>35</b>	<b>224.5</b>					<b>0</b>

## Consent/ Compliance status of existing STPs as per latest samples in the State of Haryana

Sr. No.	Name and Region of STPs	Deptt.	Date of sampling	Latest Compliance Status	BOD (mg/l)	Faecal Coliform (MPN/ 100 ml)	Consent status	Action taken by HSPCB
<b>River Ghaggar</b>								
<b>Ambala</b>								
1	3.00 MLD STP Naya Gaon , Unit.I , Ambala City	PHED	30.01.2022	Complying except Faecal Coliform	8	200	Consent granted	Legal action under process and is at various stages of process.
2	3.25 MLD STP Naya Gaon , Unit.II Ambala City	PHED	29.01.2022	Non-Complying	18	600	Consent granted	Legal action under process and is at various stages of process.
3	5 MLD Baldev Nagar , Unit.I , Ambala City	PHED	28.01.2022	Non-Complying	16	400	Consent granted	Legal action under process and is at various stages of process.
4	3.25 Baldev Nagar , Unit.II ,Ambala City	PHED	28.01.2022	Non-Complying	12	600	Consent granted	Legal action under process and is at various stages of process.
5	5 MLD Moti Nagar, Unit.I , Ambala City	PHED	29.01.2022	Non-Complying	16	800	Consent granted	Legal action under process
6	5 MLD STP Moti Nagar , Unit.II , Ambala City	PHED	29.01.2022	Non-Complying	12	400	Consent granted	Legal action under process and is at various stages of process.
7	6 MLD STP Modal Town, Ambala City	PHED	29.01.2022	Non-Complying	14	300	Consent granted	Legal action under process and is at various stages of process.
8	3.25 Nasirpur Ambala City	PHED	29.01.2022	Non-Complying	14	800	Consent granted	Legal action under process and is at various stages of process.
9	0.25 MLD Sadopur , Ambala	PHED	29.01.2022	Complying	7	70	Consent granted	--

Sr. No.	Name and Region of STPs	Deptt.	Date of sampling	Latest Compliance Status	BOD (mg/l)	Faecal Coliform (MPN/ 100 ml)	Consent status	Action taken by HSPCB
10	3.00 MLD Devi Nagar , Ambala City	PHED	28.01.2022	Non-Complying	14	800	Consent granted	Legal action under process and is at various stages of process.
11	3 MLD STP Nariangarh , Ambala	PHED	24.01.2022	Complying except Faecal Coliform	6.8	200	Consent granted	Legal action under process and is at various stages of process.
12	2 MLD STP Sec.7 , Urban Estate , Ambala City Ambala	HSVP	24.01.2022	Complying	7	20	Consent granted	--
13	5 MLD STP Ambala			Complying			Consent granted	--
<b>Kurukshetra</b>								
14	25 MLD STP Thanesar, Kurukshetra	PHED	06.01.2022	Complying	6.5	20	Consent granted	--
15	8 MLD STP Model Town , Pehowa Kurukshetra	PHED	06.01.2022	Non Complying	16	400	Consent granted	Legal action under process and is at various stages of process.
16	11.5 MLD STP Ladwa Road , Shahbad Kurukshetra	PHED	06.01.2022	Complying	6.8	40	Consent granted	--
17	15 MLD STP Kurukshetra	HSVP	06.01.2022	Complying	3.5	Absent	Consent granted	--
<b>Panchkula</b>								
18	4.5 MLD Kalka Panchkula	PHED	19.01.2022	Complying except Faecal Coliform	8.5	400	Consent granted	Legal action under process and is at various stages of process.
19	0.25 MLD Kalka Panchkula	PHED	19.01.2022	Complying except Faecal Coliform	6.5	600	Consent granted	Legal action under process and is at various stages of process.

Sr. No.	Name and Region of STPs	Deptt.	Date of sampling	Latest Compliance Status	BOD (mg/l)	Faecal Coliform (MPN/ 100 ml)	Consent status	Action taken by HSPCB
20	5 MLD STP Nalagarh Road, Manakpur, Pinjore Panchkula	PHED	19.01.2022	Complying except Faecal Coliform	3.5	Absent	Consent granted	Legal action under process and is at various stages of process.
21	18 MLD STP Panchkula	HSVP	21.01.2022	Complying except Faecal Coliform	10	600	Consent applied	Legal action under process and is at various stages of process.
22	39 MLD STP Panchkula	HSVP	21.01.2022	Complying	6.2	80	Consent applied	--
23	15 MLD STP Sector-28, Panchkula	HSVP	19.01.2022	Complying except Faecal Coliform	7	400	Consent granted	Legal action under process and is at various stages of process.
24	9 MLD STP Garrison Engineer , Chandimandir Panchkula	GE	19.01.2022	Complying except Faecal Coliform	6.5	200	Consent refused.	Legal action under process and is at various stages of process.
<b>Jind</b>								
25	15 MLD STP by PHED Jind	PHED	18.01.2022	Complying	9.2	94	Consent granted	Prosecution filed in Special Environment Court, Kurukshetra on 22.03.2017.
26	3.5 MLD Patiala Road , Narwana by PHED	PHED	24.01.2022	Non-Complying	21	38000	Consent granted	Legal action under process and is at various stages of process.
27	3.75 MLD STP Narwana, Jind by PHED	PHED	24.01.2022	Non-Complying	22	9400	Consent granted	Prosecution filed in Special Environment Court, Kurukshetra on 22.03.2017.
28	02 MLD STP, PHED , Dablain Road, Narwana, Jind	PHED	24.01.2022	Non-Complying	27	31000	Consent granted	Legal action under process and is at various stages of process.
29	2 MLD STP Uchana Jind	PHED	19.01.2022	Non-Complying	26	6500	Consent granted	Legal action under process and is at

Sr. No.	Name and Region of STPs	Deptt.	Date of sampling	Latest Compliance Status	BOD (mg/l)	Faecal Coliform (MPN/ 100 ml)	Consent status	Action taken by HSPCB
								various stages of process.
30	1.5 MLD STP Uchana	PHED	19.01.2022	Non Complying	22	5200	Consent granted	Legal action under process and is at various stages of process.
31	5 MLD STP Jind	PHED	18.01.2022	Non Complying	27	12000	Consent granted	Prosecution filed in Special Environment Court, Kurukshetra on 22.03.2017.
32	7 MLD STP, Jind	PHED	18.01.2022	Complying	7.2	88	Consent granted	--
33	9 MLD STP Safidon , Jind by PHED	PHED	18.01.2022	Complying	7.2	65	Consent granted	--
34	10 MLD by HUDA Jind	HSVP	12.01.2022	Complying	8.4	90	Consent granted	--
<b>Kaithal</b>								
35	10 MLD STP Cheeka, Kaithal by PHED	PHED	24.01.2022	Complying	6.4	86	Consent granted	--
36	10 MLD STP , Jind Road Kaithal by PHED	PHED	22.01.2022	Complying	7.1	65	Consent granted	--
37	10 MLD STP Manas Road, Kaithal by PHED	PHED	22.01.2022	Complying	6.5	77	Consent granted	--
38	10 MLD Manas Road, Kaithal by PHED	PHED	22.01.2022	Complying	7.1	91	Consent granted	--
39	5 MLD STP Kalayat , Kaithal by PHED	PHED	22.01.2022	Complying	7.5	86	Consent granted	--
40	3.5 MLD STP Pundri	PHED	22.01.2022	Complying	9.2	90	Consent granted	--

Sr. No.	Name and Region of STPs	Deptt.	Date of sampling	Latest Compliance Status	BOD (mg/l)	Faecal Coliform (MPN/ 100 ml)	Consent status	Action taken by HSPCB
	Kaithal							
41	7.5 MLD Kaithal	HSVP	22.01.2022	Complying	7.9	84	Consent refused	--
<b>Hisar</b>								
42	15 MLD STP Azad Nagar, Rajgarh Road Hisar	PHED	04.01.2022	Complying	8	56	Consent granted	--
43	40 MLD STP Rishi Nagar , Hisar	PHED	04.01.2022	Complying	7.6	90	Consent granted	--
44	4 MLD STP Narnaund, Hisar	PHED	05.01.2022	Complying	8.2	90	Consent granted	Legal action under process and is at various stages of process for past violation.
45	4 MLD STP Kaimri Road, Hisar	PHED	04.01.2022	Non-Complying	106	180000	Consent granted	Legal action under process and is at various stages of process.
46	15 MLD STP Dabara Tosham Road , Hisar	HSVP	11.12.2021	Complying	7.1	84	Consent granted	--
47	8 MLD STP Village Dabra, Hisar	ULBD		Complying			Consent granted	--
<b>Sirsa</b>								
48	15 MLD STP, Shamsabad patti , Kalaria Road, Sirsa	PHED	06.01.2022	Complying	7.8	72	Consent granted	--
49	5 MLD STP, Vill. Nattar 1 , Sirsa	PHED	06.01.2022	Non-Complying	20	4800	Consent granted	Legal action under process and is at various stages of process.
50	5 MLD STP, Vill. Nattar 2 , Sirsa	PHED	06.01.2022	Non-Complying	25	5600	Consent not applied	Legal action under process and is at

Sr. No.	Name and Region of STPs	Deptt.	Date of sampling	Latest Compliance Status	BOD (mg/l)	Faecal Coliform (MPN/ 100 ml)	Consent status	Action taken by HSPCB
								various stages of process.
51	7.5 MLD STP Ellenabad Sirsa	PHED	06.01.2022	Complying	7.8	68	Consent not applied	--
52	9.5 MLD STP, Daddu Road, Kalanwali, Sirsa	PHED	06.01.2022	Complying	6.5	77	Consent granted	--
53	6 MLD STP Rania Sirsa	PHED	06.01.2022	Complying	7.2	84	Consent not applied	--
54	16.5 MLD STP Dabwali, Sirsa	PHED	06.01.2022	Complying	6.8	62	Consent granted	--
55	20 MLD STP at Kelnia Sirsa	PHED	06.01.2022	Complying	8.2	84	Consent granted	--
<b>Fatehabad</b>								
56	10 MLD STP Vill. Bhodia Khera, Bhattu Road, Fatehabad	PHED	07.01.2022	Non-Complying	24	21000	Consent granted	Legal action under process and is at various stages of process.
57	10 MLD STP Vill. Amani, Tohana, Distt. Fatehabad	PHED	07.01.2022	Non-Complying	22	7200	Consent not applied	Legal action under process and is at various stages of process.
58	6.5 MLD STP Ratia, Fatehabad	PHED	07.01.2022	Complying	8.4	90	Consent not applied	--
59	5 MLD STP Kharati Khera Road, Fatehabad	PHED	07.01.2022	Complying	6.8	74	Consent granted	--
60	3 MLD STP, Jhakhali Mandi, Fatehabad	PHED	07.01.2022	Complying	8.8	77	Consent not applied	--
61	8 MLD STP at Bhuna, Fatehabad	PHED		Complying			Consent not applied	--
62	10 MLD STP Majra,	HSVP	07.01.2022	Complying	7.2	84	Consent not applied	--

Sr. No.	Name and Region of STPs	Deptt.	Date of sampling	Latest Compliance Status	BOD (mg/l)	Faecal Coliform (MPN/ 100 ml)	Consent status	Action taken by HSPCB
	Fatehabad							
<b>River Yamuna</b>								
<b>Yamuna Nagar</b>								
63	20 MLD STP at Radaur Road, Yamuna Nagar	PHED	18.01.2022	Complying except Faecal Coliform	6.2	200	Consent granted	Legal action under process and is at various stages of process.
64	25 MLD STP at Radaur Road, Yamuna Nagar	PHED	18.01.2022	Complying	7.4	80	Consent granted	--
65	10 MLD STP at Baddimajra, Yamuna Nagar	PHED	18.01.2022	Complying except Faecal Coliform	7	200	Consent granted	Legal action under process and is at various stages of process.
66	10 MLD STP at Baddimajra, Yamuna Nagar	PHED		Complying			Consent granted	--
67	24 MLD STP at Parwaloo, Jagadhri Yamuna Nagar	PHED	27.01.2022	Complying	7.2	80	Consent granted	--
68	3 MLD STP at Chhachhrauli Yamuna Nagar	PHED	31.01.2022	Complying	6.8	80	Consent granted	--
69	3.5 MLD STP at Radaur Yamuna Nagar	PHED	14.01.2022	Complying except Faecal Coliform	6.5	400	Consent granted	Legal action under process and is at various stages of process.
<b>Ladwa, Kurukshetra</b>								
70	7 MLD STP at Indri Road, Ladwa Kurukshetra	PHED	07.12.2021	Complying	5.8	20	Consent granted	--
<b>Karnal</b>								

Sr. No.	Name and Region of STPs	Deptt.	Date of sampling	Latest Compliance Status	BOD (mg/l)	Faecal Coliform (MPN/ 100 ml)	Consent status	Action taken by HSPCB
71	4 MLD STP at Indri, Karnal	PHED	13.01.2022	Complying	7.5	40	Consent granted	--
72	6 MLD STP at Nilokheri, Karnal	PHED	13.01.2022	Complying	4.2	20	Consent granted	--
73	4 MLD STP at Nissing Karnal	PHED	13.01.2022	Complying	7.8	80	Consent granted	--
74	5.5 MLD STP at Tarori Karnal	PHED	13.01.2022	Complying	6	90	Consent granted	--
75	7 MLD STP at Gharaunda, Karnal	PHED	13.01.2022	Complying	6.2	40	Consent granted	--
76	10 MLD STP at Gogharipur Road, Karnal	ULBD	13.01.2022	Complying	7.5	70	Consent granted	--
77	8 MLD STP at RK Puram, Karnal	ULBD	13.01.2022	Complying	7.8	40	Consent granted	--
78	50 MLD STP at Transport Nagar, Karnal	ULBD	13.01.2022	Complying	6.8	Absent	Consent granted	--
<b>Panipat</b>								
79	35 MLD STP at Sewah, Panipat	PHED	27.01.2022	Complying except Faecal Coliform	7.8	200	Consent refused	Legal action under process and is at various stages of process.
80	25 MLD STP at Sewah, Panipat Panipat	PHED	27.01.2022	Complying except Faecal Coliform	7.6	120	Consent granted	Legal action under process and is at various stages of process.
81	20 MLD STP at Jattal Road, Panipat	PHED	27.01.2022	Complying	7.2	Absent	Consent refused	Legal action under process and is at various stages of process for past violation.

Sr. No.	Name and Region of STPs	Deptt.	Date of sampling	Latest Compliance Status	BOD (mg/l)	Faecal Coliform (MPN/ 100 ml)	Consent status	Action taken by HSPCB
82	10 MLD STP at Jattal Road, Panipat	PHED	27.01.2022	Complying	8	80	Consent refused	Legal action under process and is at various stages of process for past violation.
83	5 MLD STP at Samalkha, Panipat	PHED	27.01.2022	Complying except Faecal Coliform	8	200	Consent applied	Legal action under process and is at various stages of process.
84	30 MLD STP at Sec-19, Panipat	HSVP	27.01.2022	Complying except Faecal Coliform	6.5	110	Consent granted	Legal action under process and is at various stages of process.
85	0.8 MLD STP at Sec-6, Panipat	HSVP	27.01.2022	Complying	6	60	Consent granted	Legal action under process and is at various stages of process for past violation.
<b>Sonepat</b>								
86	4.5 MLD STP at Kharkhoda Sonepat	PHED	27.01.2022	Complying except Faecal Coliform	7.2	200	Consent granted	Legal action under process and is at various stages of process.
87	7 MLD STP at Ganaur Sonepat	PHED	27.01.2022	Complying except Faecal Coliform	7.6	200	Consent granted	Legal action under process and is at various stages of process.
88	3 MLD STP at Gohana Sonepat	PHED	27.01.2022	Complying except Faecal Coliform	7	200	Consent granted	Legal action under process and is at various stages of process.
89	8.3 MLD STP at Gohana Sonepat	PHED	27.01.2022	Complying except Faecal Coliform	7.2	200	Consent granted	Legal action under process and is at various stages of process.
90	30 MLD STP at Rathdana Road, Sonepat	ULBD	27.01.2022	Complying	7.5	20	Consent applied	Legal action under process and is at various stages of process for past

Sr. No.	Name and Region of STPs	Deptt.	Date of sampling	Latest Compliance Status	BOD (mg/l)	Faecal Coliform (MPN/ 100 ml)	Consent status	Action taken by HSPCB
								violation
91	25 MLD STP at Kakroi Road, Sonapat	ULBD	27.01.2022	Complying	7.6	20	Consent applied	Legal action under process and is at various stages of process for past violation.
92	7.5 MLD STP at Rajiv Gandhi Edu. City, Phase-I, Sonapat		27.01.2022	Complying	6.4	Absent	Consent granted	--
<b>Rohtak</b>								
93	19.5 MLD STP at PGI Rohtak	PHED	29.12.2021	Complying	7.4	68	Consent granted	Prosecution filed in Special Environment Court, Kurukshetra on 25.08.2021
94	40 MLD STP at Sonaria, Rohtak	PHED	28.12.2021	Non-complying	33	12000	Consent granted	Prosecution filed in Special Environment Court, Kurukshetra on 02.09.2019.
95	3.5 MLD STP at Kalanaur Rohtak	PHED	28.12.2021	Non-complying	33	25000	Consent granted	Legal action under process and is at various stages of process.
96	5 MLD STP at Meham Rohtak	PHED	28.12.2021	Non-complying	28	25000	Consent granted	Legal action under process and is at various stages of process.
97	14 MLD STP at Singhpura, Rohtak	PHED	28.12.2021	Complying	7	82	Consent granted	Legal action under process and is at various stages of process for past violation.
98	4 MLD STP at Sampla Rohtak	PHED	29.12.2021	Non-complying	34	9600	Consent granted	Legal action under process and is at various stages of process.
99	10 MLD STP at Sec-25, Rohtak	HSVP	30.10.2021	Non-complying	102	170000	Consent refused	Legal action under process and is at various stages of process.
100	10 MLD STP at	PHED		Non			Consent not applied	The STP is under upgradation under

Sr. No.	Name and Region of STPs	Deptt.	Date of sampling	Latest Compliance Status	BOD (mg/l)	Faecal Coliform (MPN/ 100 ml)	Consent status	Action taken by HSPCB
	Singhpura, Rohtak			Complying (Under Maintenance)				AMRUT Yojna, the effluent is being treated through 14 MLD STP installed in the same premises.
<b>Jhajjar</b>								
101	5 MLD STP at Jhajjar	PHED	25.12.2021	Non Complying	42	68000	Consent granted	Legal action under process and is at various stages of process.
102	5.5 MLD STP at Jhajjar	PHED	25.12.2021	Non Complying	45	94000	Consent granted	Legal action under process and is at various stages of process.
103	2 MLD STP at Beri Jhajjar	PHED	15.02.2021	Non complying	26	4200	Consent not applied	A 03 MLD SBR based STP is complete and has also applied for consent to operate vide application no. 18417652 dt. 03.03.2022 which will be commissioned shortly.
104	18 MLD STP at Line Par, Bahadurgarh	PHED	31.12.2021	Non Complying	34	42000	Consent granted	Legal action under process and is at various stages of process.
105	36 MLD STP at Najafgarh road Bahadurgarh	PHED	31.12.2021	Complying	9.4	12000	Consent granted	Legal action under process and is at various stages of process.
106	10 MLD STP at Sec-36, Bahadurgarh	HSVP	29.12.2021	Non-complying	42	68000	Consent granted	Legal action under process and is at various stages of process.
<b>Nuh</b>								
107	4.5 MLD STP at Tarou	PHED	28.01.2022	Complying except Faecal Coliform	9	400	Consent Refused	Legal action under process and is at various stages of process.

Sr. No.	Name and Region of STPs	Deptt.	Date of sampling	Latest Compliance Status	BOD (mg/l)	Faecal Coliform (MPN/ 100 ml)	Consent status	Action taken by HSPCB
108	4.5 MLD STP at Punhana	PHED	28.01.2022	Non Complying	27	800	Consent granted	Legal action under process and is at various stages of process.
109	3.6 MLD STP at Nuh	PHED	28.01.2022	Complying except Faecal Coliform	7.6	200	Consent granted	Legal action under process and is at various stages of process.
110	5 MLD STP at Ferozpur Jhirka	PHED	28.01.2022	Non Complying	14	600	Consent granted	Legal action under process and is at various stages of process.
<b>Palwal</b>								
111	4.5 MLD STP at Hathin	PHED	21.12.2021	Complying except Faecal Coliform	9	500	Consent granted	Legal action under process and is at various stages of process.
112	9 MLD STP at Hodal	PHED	21.12.2021	Non Complying	15	59400	Consent granted	Legal action under process and is at various stages of process.
113	9 MLD STP at Palwal	PHED	21.12.2021	Non Complying	28	47000	Consent refused	Legal action under process and is at various stages of process.
114	3 MLD STP at Hassanpur	PHED	21.12.2021	Non Complying	17	15200	Consent granted	Legal action under process and is at various stages of process.
<b>Faridabad</b>								
115	45 MLD STP at Badshahpur, Faridabad	ULBD	07.01.2022	Non-Complying	20	1200	Consent refused	Two prosecution filed in Special Environment Court, Kurukshetra on 13.07.2020 and 10.08.2020.
116	7.5 MLD STP at Faridabad	HSVP		Complying			Consent refused	--
<b>Gurugram</b>								

Sr. No.	Name and Region of STPs	Deptt.	Date of sampling	Latest Compliance Status	BOD (mg/l)	Faecal Coliform (MPN/ 100 ml)	Consent status	Action taken by HSPCB
117	50 MLD STP at Dhanwapur, Gurgaon	GMDA	11.01.2022	Complying	5	45	Consent granted	--
118	68 MLD STP at Dhanwapur, Gurgaon	GMDA	11.01.2022	Complying	8	56	Consent granted	--
119	120 MLD STP at Behrampur, Gurgaon	GMDA	13.01.2022	Complying	7	50	Consent granted	--
120	50 MLD STP at Behrampur, Gurgaon	GMDA	13.01.2022	Complying	7.6	80	Consent granted	--
121	100 MLD STP at Dhanwapur, Gurgaon	GMDA	11.01.2022	Non-Complying	16	2100	Consent granted	Legal action under process and is at various stages of process.
<b>Other areas</b>								
<b>Gurugram</b>								
122	6 MLD STP at Sohna, Gurgaon	PHED	23.12.2021	Complying	8	90	Consent not applied	Legal action under process and is at various stages of process for past violation.
123	4.5 MLD STP at Pataudi, Gurgaon	PHED	13.01.2022	Non-Complying	13	80	Consent granted	Legal action under process and is at various stages of process.
124	3 MLD STP at Farrukhnagar, Gurgaon	PHED	13.01.2022	Non-Complying	14	90	Consent granted	Legal action under process and is at various stages of process.
125	5.5 MLD STP at Haily Mandi, Gurgaon	PHED	13.01.2022	Complying	6.2	40	Consent granted	--
<b>Jind</b>								
126	4 MLD STP at Julana, Jind	PHED	29.11.2021	Non-Complying	25	3900	Consent granted	Legal action under process and is at various stages of process.
<b>Bhiwani</b>								

Sr. No.	Name and Region of STPs	Deptt.	Date of sampling	Latest Compliance Status	BOD (mg/l)	Faecal Coliform (MPN/ 100 ml)	Consent status	Action taken by HSPCB
127	10 MLD STP at Dhana Road, Bhiwani	PHED	29.12.2021	Non-Complying	20	21000	Consent granted	Legal action under process and is at various stages of process.
128	10 MLD STP at Bhiwani	PHED	29.12.2021	Non-Complying	21	21000	Consent granted	Legal action under process and is at various stages of process.
129	15 MLD STP at Bhiwani, Phase-I	PHED	29.12.2021	Complying	6.4	90	Consent granted	--
130	15 MLD STP at Bhiwani, Phase-II	PHED	29.12.2021	Complying	6.8	94	Consent granted	--
131	5 MLD STP at Charkhi Dadri, Bhiwani	PHED	31.12.2021	Non-Complying	45	72000	Consent Refused	Legal action under process and is at various stages of process.
132	5 MLD STP at Chirya Road, Charkhi Dadri, Bhiwani	PHED	31.12.2021	Non-Complying	38	65000	Consent Refused	Legal action under process and is at various stages of process.
133	4.5 MLD STP at Bawani Khera, Bhiwani	PHED	31.12.2021	Non-Complying	22	42000	Consent granted	Legal action under process and is at various stages of process.
134	3.5 MLD STP at Loharu, Bhiwani	PHED	30.12.2021	Non-Complying	16	15000	Consent granted	Legal action under process and is at various stages of process.
135	3 MLD STP at Tosham, Bhiwani	PHED	30.12.2021	Complying	6.4	90	Consent granted	--
136	4 MLD STP at Siwani, Bhiwani	PHED	31.12.2021	Non-Complying	20	39000	Consent granted	Legal action under process and is at various stages of process.
137	10 MLD STP at Bhiwani	HSVP	30.12.2021	Complying	6.2	77	Consent granted	--

Sr. No.	Name and Region of STPs	Deptt.	Date of sampling	Latest Compliance Status	BOD (mg/l)	Faecal Coliform (MPN/ 100 ml)	Consent status	Action taken by HSPCB
<b>Mohindergarh</b>								
138	6.5 MLD STP at Mohindergarh	PHED	30.12.2021	Complying	7.6	40	Consent granted	--
139	2 MLD STP at Ateli Mandi, Mohindergarh	PHED	29.12.2021	Complying	7.5	60	Consent granted	--
140	3 MLD STP at Kanina, Mohindergarh	PHED	30.12.2021	Complying	7.8	40	Consent granted	--
141	7.5 MLD STP at Rewari Road, Narnaul, Mohindergarh	PHED	29.12.2021	Complying	7.5	60	Consent granted	--
142	6 MLD STP at Near Chinkara Rest House, Rewari Road, Narnaul	MC	01.12.2020	Complying except Faecal Coliform			Consent not applied	Non operational and effluent being treated in 7.5 MLD STP Narnaul
<b>Rewari</b>								
143	3 MLD STP at Bawal, Rewari	PHED	30.12.2021	Non-Complying	17	200	Consent granted	Legal action under process and is at various stages of process.
144	6.5 MLD STP at Rewari	PHED	29.12.2021	Non-Complying	130	3300	Consent granted	Legal action under process and is at various stages of process.
145	8 MLD STP at Rewari	PHED	29.12.2021	Non-Complying	12	400	Consent granted	Legal action under process and is at various stages of process.
146	16 MLD STP at Rewari	PHED	29.12.2021	Complying except Faecal Coliform	8	200	Consent granted	Legal action under process and is at various stages of process.
147	9.5 MLD STP at Dharuhera	PHED	29.12.2021	Complying except Faecal Coliform	8	200	Consent granted	Legal action under process and is at various stages of process.

Sr. No.	Name and Region of STPs	Deptt.	Date of sampling	Latest Compliance Status	BOD (mg/l)	Faecal Coliform (MPN/ 100 ml)	Consent status	Action taken by HSPCB
148	3 MLD STP at Kosli, Rewari	PHED	29.12.2021	Non-Complying	25	600	Consent granted	Legal action under process and is at various stages of process.
149	5 MLD STP at Dharuhera	HSVP	29.12.2021	Complying except Faecal Coliform	7.6	200	Consent granted	Legal action under process and is at various stages of process.
<b>Ambala</b>								
150	4 MLD STP at Barara, Ambala	PHED	27.01.2022	Complying	6.5	80	Consent granted	--
<b>Karnal</b>								
151	5 MLD STP at Assandh, Karnal	PHED	13.01.2022	Complying	7.6	40	Consent granted	--
<b>Hisar</b>								
152	6.5 MLD STP at Hansi, Hisar	PHED	05.01.2022	Non-Complying	24	45000	Consent not applied	Legal action under process and is at various stages of process.
153	6 MLD STP at Dhani Gram, Barwala, Hisar	PHED	05.01.2022	Non-Complying	92	180000	Consent not applied	Legal action under process and is at various stages of process.
154	6.5 MLD STP at Uklana, Hisar	PHED	05.01.2022	Non-Complying	17	52000	Consent granted	Legal action under process and is at various stages of process.
155	5 MLD STP at Dhani Kushal, Bhiwani Road, Hansi	PHED	05.01.2022	Non-Complying	21	720	Consent not applied	Prosecution filed in Special Environment Court, Kurukshetra on 13.03.2020.
156	7.5 MLD STP at Lalpura- Jind Road, Hansi	PHED	05.01.2022	Non-Complying	20	420	Consent not applied	Prosecution filed in Special Environment Court, Kurukshetra on 13.03.2020.
<b>Total Existing STPs- 156 and Total capacity - 1834.2 MLD</b>								

**Status of mode of discharge of treated sewage in the State of Haryana.**

Sr. No.	Name and Region of STPs	Deptt.	Mode of disposal
<b>Ambala</b>			
1	3.00 MLD STP Naya Gaon , Unit.I , Ambala City	PHED	In drain
2	3.25 MLD STP Naya Gaon , Unit.II Ambala City	PHED	In drain
3	5 MLD STP Baldev Nagar , Unit.I , Ambala City	PHED	In drain
4	3.25 STP Baldev Nagar , Unit.II ,Ambala City	PHED	In drain
5	5 MLD STP Moti Nagar, Unit.I , Ambala City	PHED	In drain
6	5 MLD STP Moti Nagar , Unit.II , Ambala City	PHED	In drain
7	6 MLD STP Modal Town, Ambala City	PHED	In drain
8	3.25 STP Nasirpur Ambala City	PHED	In drain
9	0.25 MLD STP Sadopur , Ambala	PHED	In drain
10	3.00 MLD STP Devi Nagar , Ambala City	PHED	In drain
11	3 MLD STP Nariangarh , Ambala	PHED	In drain
12	2 MLD STP Sec.7 , Urban Estate , Ambala City Ambala	HSVP	In drain
13	5 MLD STP Ambala		CTE obtained. Not commissioned yet.
<b>Kurukshetra</b>			
14	25 MLD STP Thanesar, Kurukshetra	PHED	In Saraswati Drain
15	8 MLD STP Model Town , Pehowa Kurukshetra	PHED	In Saraswati Drain
16	11.5 MLD STP Ladwa Road , Shahbad Kurukshetra	PHED	In Saraswati Drain
17	15 MLD STP Kurukshetra	HSVP	In Saraswati Drain
<b>Panchkula</b>			
18	4.5 MLD STP Kalka Panchkula	PHED	In drain
19	0.25 MLD STP Kalka Panchkula	PHED	In drain
20	5 MLD STP Nalagarh Road, Manakpur, Pinjore Panchkula	PHED	In drain
21	18 MLD STP Panchkula	HSVP	In drain
22	39 MLD STP Panchkula	HSVP	In drain
23	15 MLD STP Sector- 28, Panchkula	HSVP	In Ghaggar River
24	9 MLD STP Garrison Engineer , Chandimandir Panchkula	GE	In Ghaggar River
<b>Jind</b>			
25	15 MLD STP by PHED Jind	PHED	In drain
26	3.5 MLD Patiala Road , Narwana	PHED	In drain
27	3.75 MLD STP Narwana Jind	PHED	In drain
28	02 MLD STP, Dablain Road, Narwana, Jind	PHED	In drain

Sr. No.	Name and Region of STPs	Deptt.	Mode of disposal
29	2 MLD STP Uchana Jind	PHED	In drain
30	1.5 MLD Uchana	PHED	In drain
31	5 MLD STP Jind	PHED	In drain
32	7 MLD STP, Jind	PHED	In drain
33	9 MLD STP Safidon , Jind	PHED	In drain
34	10 MLD Jind	HSVP	In drain
<b>Kaithal</b>			
35	10 MLD STP Cheeka, Kaithal	PHED	In drain
36	10 MLD STP , Jind Road Kaithal	PHED	In drain
37	10 MLD STP Manas Road, Kaithal	PHED	In drain
38	10 MLD Manas Road,Kaithal	PHED	In drain
39	5 MLD STP Kalayat , Kaithal	PHED	In drain
40	3.5 Pundri Kaithal	PHED	In drain
41	7.5 MLD Kaithal	HSVP	In drain
<b>Hisar</b>			
42	15 MLD STP Azad Nagar, Rajgarh Road Hisar	PHED	Hisar Ghaggar Drain
43	40 MLD STP Rishi Nagar , Hisar	PHED	Hisar Ghaggar Drain
44	4 MLD STP Narnaund, Hisar	PHED	Moth Drain
45	4 MLD STP Kaimri Road, Hisar	PHED	Dabra Drain
46	15 MLD STP Dabara Tosham Road , Hisar	HSVP	Dabra Drain
47	8 MLD STP Village Dabra	ULBD	Into Irrigation drain near Dabra village.
<b>Sirsa</b>			
48	15 MLD STP, Shamsabad patti , Kalaria Road, Sirsa	PHED	Ghaggar River
49	5 MLD STP ,Vill. Nattar 1 , Sirsa	PHED	In drain
50	5 MLD STP , Vill. Nattar 2 , Sirsa	PHED	In drain
51	7.5 MLD STP Ellenabad Sirsa	PHED	Ghaggar River
52	9.5 MLD STP, Daddu Road,Kalanwali , Sirsa	PHED	In drain
53	6 MLD STP Rania Sirsa	PHED	Rania link Drain
54	16.5 MLD STP Dabwali, Sirsa	PHED	In drain
55	20 MLD STP at Kelnia Sirsa	PHED	Ghaggar River
<b>Fatehabad</b>			

Sr. No.	Name and Region of STPs	Deptt.	Mode of disposal
56	10 MLD STP Vill. Bhodia Khera, Bhattu Road, Fatehabad	PHED	Rangoi Drain
57	10 MLD STP Vill. Amani, Tohana, Distt. Fatehabad	PHED	Rangoi Drain
58	6.5 MLD STP Ratia, Fatehabad	PHED	Ghaggar River
59	5 MLD STP Kharati Khera Road, Fatehabad	PHED	Rangoi Drain
60	3 MLD STP Jhakhhal Mandi, Fatehabad	PHED	Ghaggar River
61	8 MLD STP at Bhuna, Fatehabad	PHED	In drain
62	10 MLD STP Majra, Fatehabad	HSVP	In drain
<b>River Yamuna</b>			
<b>Yamuna Nagar</b>			
63	20 MLD STP at Radaur Road, Yamuna Nagar	PHED	Ditch drain
64	25 MLD STP at Radaur Road, Yamuna Nagar	PHED	Ditch drain
65	10 MLD STP at Baddimajra, Yamuna Nagar	PHED	Western Jamuna Canal
66	10 MLD STP at Baddimajra, Yamuna Nagar	PHED	Western Jamuna Canal
67	24 MLD STP at Parwaloo, Jagadhri Yamuna Nagar	PHED	River Yamuna
68	3 MLD STP at Chhachhrauli Yamuna Nagar	PHED	Somb River
69	3.5 MLD STP at Radaur Yamuna Nagar	PHED	Ditch drain
<b>Ladwa, Kurukshetra</b>			
70	7 MLD STP at Indri Road, Ladwa Kurukshetra	PHED	In Rakshi Drain
<b>Karnal</b>			
71	4 MLD STP at Indri, Karnal	PHED	In drain
72	6 MLD STP at Nilokheri, Karnal	PHED	In drain
73	4 MLD STP at Nissing Karnal	PHED	In drain
74	5.5 MLD STP at Tarori Karnal	PHED	In drain
75	7 MLD STP at Gharaunda, Karnal	PHED	In drain
76	10 MLD STP at Gogharipur Road, Karnal	ULBD	In drain
77	8 MLD STP at RK Puram, Karnal	ULBD	In drain
78	50 MLD STP at Transport Nagar, Karnal	ULBD	In drain
<b>Panipat</b>			
79	35 MLD STP at Sewah, Panipat	PHED	Panipat Drain No. 1
80	25 MLD STP at Sewah, Panipat Panipat	PHED	Panipat Drain No. 1
81	20 MLD STP at Jattal Road, Panipat	PHED	Nohra Drain
82	10 MLD STP at Jattal Road, Panipat	PHED	Nohra Drain
83	5 MLD STP at Samalkha, Panipat	PHED	Drain No. 6
84	30 MLD STP at Sec-19, Panipat	HSVP	Drain No. 2
85	0.8 MLD STP at Sec-6, Panipat	HSVP	Panipat Drain No. 1
<b>Sonepat</b>			
86	4.5 MLD STP at Kharkhoda Sonepat	PHED	Drain No. 6
87	7 MLD STP at Ganaur Sonepat	PHED	Drain No. 6

Sr. No.	Name and Region of STPs	Deptt.	Mode of disposal
88	3 MLD STP at Gohana Sonapat	PHED	Wazirpura Drain
89	8.3 MLD STP at Gohana Sonapat	PHED	Drain No.8
90	30 MLD STP at Rathdana Road, Sonapat	ULBD	Into drain No.6
91	25 MLD STP at Kakroi Road, Sonapat	ULBD	Into drain No.6
92	7.5 MLD STP at Rajiv Gandhi Edu. City, Phase-I, Sonapat	HSVP	Horticulture
<b>Rohtak</b>			
93	19.5 MLD STP at PGI Rohtak	PHED	Rohtak link drain (Sub Drain of KCB drain)
94	40 MLD STP at Sonaria, Rohtak	PHED	Drain No. 8
95	3.5 MLD STP at Kalanaur Rohtak	PHED	Mokhra link drain (Sub Drain of drain no. 8)
96	5 MLD STP at Meham Rohtak	PHED	Meham Drain
97	14 MLD STP at Singhpura, Rohtak	PHED	Drain No. 8
98	4 MLD STP at Sampla Rohtak	PHED	Paksma link drain (Sub Drain of West Jua Drain leading to Mungeshpur Drain).
99	10 MLD STP at Sec-25, Rohtak	HSVP	Rohtak link drain (Sub Drain of KCB drain)
100	10 MLD STP at Singhpura, Rohtak		Drain No. 8
<b>Jhajjar</b>			
101	5 MLD STP at Jhajjar	PHED	Jhajjar link drain (Sub Drain of Drain No. 8)
102	5.5 MLD STP at Jhajjar	PHED	Jhajjar link drain (Sub Drain of Drain No. 8)
103	2 MLD STP at Beri Jhajjar	PHED	Baghpur link drain (Sub Drain of Drain No. 8)
104	18 MLD STP at Line Par, Bahadurgarh	PHED	Mungeshpur drain
105	36 MLD STP at Najafgarh road Bahadurgarh	PHED	Mungeshpur drain
106	10 MLD STP at Sec-36, Bahadurgarh	HSVP	Kassar link drain (Sub Drain of KCB drain)
<b>Nuh</b>			
107	4.5 MLD STP at Tarou	PHED	Into Drain
108	4.5 MLD STP at Punhana	PHED	Into Drain
109	3.6 MLD STP at Nuh	PHED	Into Drain
110	5 MLD STP at Ferozpur Jhirka	PHED	Into Drain
111	4.5 MLD STP at Hathin	PHED	Into Drain,
112	9 MLD STP at Hodal	PHED	Into Drain
113	9 MLD STP at Palwal	PHED	Into Drain
114	3 MLD STP at Hassanpur	PHED	Into Drain
<b>Faridabad</b>			
115	45 MLD STP at Badshahpur, Faridabad	ULBD	BudiyaNallah
116	7.5 MLD STP at Faridabad	HSVP	For Green Belt/ Horticulture I HSVP

Sr. No.	Name and Region of STPs	Deptt.	Mode of disposal
			Sectors.
<b>Gurugram</b>			
117	50 MLD STP at Dhanwapur, Gurgaon	GMDA	Najafgarh Drain
118	68 MLD STP at Dhanwapur, Gurgaon	GMDA	Najafgarh Drain
119	120 MLD STP at Behrampur, Gurgaon	GMDA	Drain
120	50 MLD STP at Behrampur, Gurgaon	GMDA	Drain
121	100 MLD STP at Dhanwapur, Gurgaon	GMDA	Najafgarh Drain
<b>Other areas</b>			
<b>Gurugram</b>			
122	6 MLD STP at Sohna, Gurgaon	PHED	Uzina Drain
123	4.5 MLD STP at Pataudi, Gurgaon	PHED	Indori Nallah
124	3 MLD STP at Farrukhnagar, Gurgaon	PHED	Fatehpuri drain
125	5.5 MLD STP at Haily Mandi, Gurgaon	PHED	Into Drain
<b>Jind</b>			
126	4 MLD STP at Julana, Jind	PHED	Into Drain
<b>Bhiwani</b>			
127	10 MLD STP at Dhana Road, Bhiwani	PHED	Into Drain
128	10 MLD STP at Bhiwani	PHED	Into Drain
129	15 MLD STP at Bhiwani, Phase-I	PHED	Into Drain
130	15 MLD STP at Bhiwani, Phase-II	PHED	Into Drain
131	5 MLD STP at Charkhi Dadri, Bhiwani	PHED	Into Drain
132	5 MLD STP at Chirya Road, Charkhi Dadri, Bhiwani	PHED	Into Drain
133	4.5 MLD STP at Bawani Khera, Bhiwani	PHED	Into Drain
134	3.5 MLD STP at Loharu, Bhiwani	PHED	Into Drain
135	3 MLD STP at Tosham, Bhiwani	PHED	Into Drain
136	4 MLD STP at Siwani, Bhiwani	PHED	Into Drain
137	10 MLD STP at Bhiwani	HSVP	Into Drain
<b>Mohindergarh</b>			
138	6.5 MLD STP at Mohindergarh	PHED	Into Drain
139	2 MLD STP at Ateli Mandi, Mohindergarh	PHED	Into Drain

Sr. No.	Name and Region of STPs	Deptt.	Mode of disposal
140	3 MLD STP at Kanina, Mohindergarh	PHED	Into Drain
141	7.5 MLD STP at Rewari Road, Narnaul, Mohindergarh	PHED	Krishnawati river
142	6 MLD STP at Near Chinkara Rest House, Rewari Road, Narnaul	ULBD	Not operational
<b>Rewari</b>			
143	3 MLD STP at Bawal, Rewari	PHED	Sahibi River
144	6.5 MLD STP at Rewari	PHED	Sahibi River
145	8 MLD STP at Rewari	PHED	Sahibi River
146	16 MLD STP at Rewari	PHED	Sahibi River
147	9.5 MLD STP at Dharuhera	PHED	Sahibi River
148	3 MLD STP at Kosli, Rewari	PHED	Into Drain
149	5 MLD STP at Dharuhera	HSVP	Into Drain
<b>Ambala</b>			
150	4 MLD STP at Barara, Ambala	PHED	In drain
<b>Karnal</b>			
151	5 MLD STP at Assandh, Karnal	PHED	Into Drain
<b>Hisar</b>			
152	6.5 MLD STP at Hansi, Hisar	PHED	Chitang Drain
153	6 MLD STP at Dhani Gram, Barwala, Hisar	PHED	Into Drain
154	6.5 MLD STP at Uklana, Hisar	PHED	Into Drain
155	5 MLD STP at Dhani Kushal, Bhiwani Road, Hansi	PHED	Bass Drain
156	7.5 MLD STP at Lalpura- Jind Road, Hansi	PHED	Chitang Drain

## Annexure-4 (List-A)

## Status of action plan for STPs which are complying except Faecal Coliform

Sr. No.	Name and Region of STPs	Deptt.	Existing STP and Capacity (MLD)	Date of sampling	Latest Compliance Status	BOD (mg/l)	Faecal Coliform (MPN/ 100 ml)	Action plan with target date
<b>River Ghaggar</b>								
<b>Ambala</b>								
1	3.00 MLD STP Naya Gaon , Unit.I , Ambala City	PHED	3	30.01.2022	Complying except Faecal Coliform	8	200	Upgradation for achieving latest parameters fixed by HSPCB will be completed by 31.12.2023.
2	3 MLD STP Nariangarh , Ambala	PHED	3	24.01.2022	Complying except Faecal Coliform	6.8	200	Upgradation for achieving latest parameters fixed by HSPCB will be completed by 31.03.2024.
<b>Panchkula</b>								
3	4.5 MLD Kalka Panchkula	PHED	4.5	19.01.2022	Complying except Faecal Coliform	8.5	400	Upgradation for achieving latest parameters fixed by HSPCB will be completed by 31.12.2024.
4	0.25 MLD Kalka Panchkula	PHED	0.25	19.01.2022	Complying except Faecal Coliform	6.5	600	No action plan has been submitted by the Deptt. However, HSPCB has initiated process of prosecution against the responsible officers.
5	5 MLD STP Nalagarh Road, Manakpur, Pinjore Panchkula	PHED	5	19.01.2022	Complying except Faecal Coliform	3.5	Absent	
6	18 MLD STP Panchkula	HSVP	18	21.01.2022	Complying except Faecal Coliform	10	600	Estimate for upgradation and renovation of existing STP is under approval. Work is likely to be completed by 31.12.2025.
7	15 MLD STP Sector- 28, Panchkula	HSVP	15	19.01.2022	Complying except Faecal Coliform	7	400	Estimate for additional arrangements at this STP is under preparation. Work is likely to be completed by 31.05.2023.

Sr. No.	Name and Region of STPs	Deptt.	Existing STP and Capacity (MLD)	Date of sampling	Latest Compliance Status	BOD (mg/l)	Faecal Coliform (MPN/ 100 ml)	Action plan with target date
8	9 MLD STP Garrison Engineer , Chandimandir Panchkula	GE	9	19.01.2022	Complying except Faecal Coliform	6.5	200	No action plan has been submitted by the Deptt. However, HSPCB has initiated process of prosecution against the responsible officers.
<b>River Yamuna</b>								
<b>Yamuna Nagar</b>								
9	Radaur Road, Yamuna Nagar	PHED	20	18.01.2022	Complying except Faecal Coliform	6.2	200	No action plan has been submitted by the Deptt. However, HSPCB has initiated process of prosecution against the responsible officers.
10	Baddimajra, Yamuna Nagar	PHED	10	18.01.2022	Complying except Faecal Coliform	7	200	
11	Radaur Yamuna Nagar	PHED	3.5	14.01.2022	Complying except Faecal Coliform	6.5	400	
<b>Panipat</b>								
12	Sewah, Panipat	PHED	35	27.01.2022	Complying except Faecal Coliform	7.8	200	No action plan has been submitted by the Deptt. However, HSPCB has initiated process of prosecution against the responsible officers.
13	Sewah, Panipat Panipat	PHED	25	27.01.2022	Complying except Faecal Coliform	7.6	120	
14	Samalkha, Panipat	PHED	5	27.01.2022	Complying except Faecal Coliform	8	200	
15	Sec-19, Panipat	HSVP	30	27.01.2022	Complying except Faecal Coliform	6.5	110	
<b>Sonepat</b>								
16	Kharkhoda Sonepat	PHED	4.5	27.01.2022	Complying except Faecal Coliform	7.2	200	No action plan has been submitted by the Deptt. However, HSPCB has initiated process of prosecution against the responsible officers.
17	Ganaur Sonepat	PHED	7	27.01.2022	Complying except Faecal Coliform	7.6	200	Upgradation for achieving latest parameters fixed by HSPCB will be completed by 31.12.2023.

Sr. No.	Name and Region of STPs	Deptt.	Existing STP and Capacity (MLD)	Date of sampling	Latest Compliance Status	BOD (mg/l)	Faecal Coliform (MPN/ 100 ml)	Action plan with target date
18	Gohana Sonapat	PHED	3	27.01.2022	Complying except Faecal Coliform	7	200	Upgradation for achieving latest parameters fixed by HSPCB will be completed by 31.03.2024.
19	Gohana Sonapat	PHED	8.3	27.01.2022	Complying except Faecal Coliform	7.2	200	Upgradation for achieving latest parameters fixed by HSPCB will be completed by 31.03.2024.
20	Tarou	PHED	4.5	28.01.2022	Complying except Faecal Coliform	9	400	Upgradation for achieving latest parameters fixed by HSPCB will be completed by 31.07.2023.
21	Nuh	PHED	3.6	28.01.2022	Complying except Faecal Coliform	7.6	200	Upgradation for achieving latest parameters fixed by HSPCB will be completed by 31.07.2023.
<b>Palwal</b>								
22	Hathin	PHED	4.5	21.12.2021	Complying except Faecal Coliform	9	500	Upgradation for achieving latest parameters fixed by HSPCB will be completed by 31.12.2023.
<b>Other areas</b>								
<b>Rewari</b>								
23	Rewari	PHED	16	29.12.2021	Complying except Faecal Coliform	8	200	No action plan has been submitted by the Deptt. However, HSPCB has initiated process of prosecution against the responsible officers.
24	Dharuhera	PHED	9.5	29.12.2021	Complying except Faecal Coliform	8	200	
25	Dharuhera	HSVP	5	29.12.2021	Complying except Faecal Coliform	7.6	200	30.06.2022

**Status of action plan for non complying STPs (10 BOD)**

Sr. No.	Name and Region of STPs	Deptt.	Existing STP and Capacity (MLD)	Date of sampling	Latest Compliance Status	BOD (mg/l)	Faecal Coliform (MPN/ 100 ml)	Action plan with target date
<b>River Ghaggar</b>								
<b>Ambala</b>								
1	3.25 MLD STP Naya Gaon , Unit.II Ambala City	PHED	3.25	29.01.2022	Non-Complying	18	600	Upgradation for achieving latest parameters fixed by HSPCB will be completed by 31.12.2023.
2	5 MLD Baldev Nagar , Unit.I , Ambala City	PHED	5	28.01.2022	Non-Complying	16	400	STP designed for 30mg/ltr BOD due to which non compliant for 10 mg/ltr and is Under upgradation and is expected to be upgraded upto 31.12.2023.
3	3.25 Baldev Nagar , Unit.II , Ambala City	PHED	3.25	28.01.2022	Non-Complying	12	600	STP designed for 30mg/ltr BOD due to which non compliant for 10 mg/ltr and is Under upgradation and is expected to be commissioned upto 31.12.2023.
4	5 MLD Moti Nagar, Unit.I , Ambala City	PHED	5	29.01.2022	Non-Complying	16	800	Upgradation for achieving latest parameters fixed by HSPCB will be completed by 31.12.2023.
5	5 MLD STP Moti Nagar , Unit.II , Ambala City	PHED	5	29.01.2022	Non-Complying	12	400	Upgradation for achieving latest parameters fixed by HSPCB will be completed by 31.12.2023.
6	6 MLD STP Modal Town, Ambala City	PHED	6	29.01.2022	Non-Complying	14	300	No action plan has been submitted by the Deptt. However, HSPCB has initiated process of prosecution against the responsible officers.
7	3.25 Nasirpur Ambala City	PHED	3.25	29.01.2022	Non-Complying	14	800	Upgradation for achieving latest parameters fixed by HSPCB will be completed by 31.12.2023.
8	3.00 MLD Devi Nagar , Ambala City	PHED	3	28.01.2022	Non-Complying	14	800	Upgradation for achieving latest parameters fixed by HSPCB will be completed by 31.03.2024.
<b>Kurukshetra</b>								
9	8 MLD STP Model Town , Pehowa Kurukshetra	PHED	8	06.01.2022	Non-Complying	16	400	Upgradation for achieving latest parameters fixed by HSPCB will be completed by 31.03.2024.
<b>Jind</b>								
10	3.5 MLD Patiala Road , Narwana by PHED	PHED	3.5	24.01.2022	Non-Complying	21	38000	STP designed for 30 mg/ltr BOD due to which non compliant for 10 mg/ltr and is Under upgradation and is expected to be commissioned

Sr. No.	Name and Region of STPs	Deptt.	Existing STP and Capacity (MLD)	Date of sampling	Latest Compliance Status	BOD (mg/l)	Faecal Coliform (MPN/ 100 ml)	Action plan with target date
								upto 31.12.2022.
11	3.75 MLD STP Narwana Jind by PHED	PHED	3.75	24.01.2022	Non-Complying	22	9400	STP designed for 30 mg/ltr BOD due to which non compliant for 10 mg/ltr and is Under upgradation and is expected to be commissioned upto 31.12.2022.
12	02 MLD STP, PHED , Dablain Road, Narwana, Jind	PHED	2	24.01.2022	Non-Complying	27	31000	STP designed for 30 mg/ltr BOD due to which non compliant for 10 mg/ltr and is Under upgradation and is expected to be commissioned upto 31.12.2022.
13	2 MLD STP Uchana Jind	PHED	2	19.01.2022	Non-Complying	26	6500	STP designed for 30 mg/ltr BOD due to which non compliant for 10 mg/ltr and is Under upgradation and is expected to be commissioned upto 31.03.2022.
14	1.5 MLD Uchana	PHED	1.5	19.01.2022	Non Complying	22	5200	STP designed for 30 mg/ltr BOD due to which non compliant for 10 mg/ltr and is Under upgradation and is expected to be commissioned upto 31.12.2022
15	5 MLD STP Jind	PHED	5	18.01.2022	Non Complying	27	12000	STP designed for 30 mg/ltr BOD due to which non compliant for 10 mg/ltr and is Under upgradation and is expected to be commissioned upto 31.12.2022.
<b>Sirsa</b>								
16	5 MLD STP ,Vill. Nattar 1 , Sirsa	PHED	5	06.01.2022	Non-Complying	20	4800	STP designed for 30mg/ltr BOD due to which non compliantfor 10 mg/ltr and is Under upgradation and is expected to be commissioned upto 31.12.2023.
17	5 MLD STP , Vill. Nattar 2 , Sirsa	PHED	5	06.01.2022	Non-Complying	25	5600	STP designed for 30 mg/ltr BOD due to which non compliant for 10 mg/ltr and is Under upgradation and is expected to be commissioned upto 31.12.2023.
<b>Fatehabad</b>								
18	10 MLD STP Vill. Bhodia Khera, Bhattu Road,Fatehabad	PHED	10	07.01.2022	Non-Complying	24	21000	STP designed for 30mg/ltr BOD due to which non compliantfor 10 mg/ltr and is Under upgradation

Sr. No.	Name and Region of STPs	Deptt.	Existing STP and Capacity (MLD)	Date of sampling	Latest Compliance Status	BOD (mg/l)	Faecal Coliform (MPN/ 100 ml)	Action plan with target date
								and is expected to be commissioned upto 31.03.2022
19	10 MLD STP Vill.Amani, Tohana, Distt. Fatehabad	PHED	10	07.01.2022	Non Complying	22	7200	STP designed for 30 mg/ltr BOD due to which non compliant for 10 mg/ltr and is Under upgradation and is expected to be commissioned upto 31.12.21.
<b>River Yamuna</b>								
<b>Rohtak</b>								
20	Meham Rohtak	PHED	5	28.12.2021	Non complying	28	25000	The work for upgradation of existing STP has been allotted recently and is in progress. <b>Target date : 31.03.2023</b>
<b>Jhajjar</b>								
21	Beri Jhajjar	PHED	2	15.02.2021	Non complying	26	4200	New STP is being constructed to replace this and shall be completed by 31.03.2022.
<b>Nuh</b>								
22	Punhana	PHED	4.5	28.01.2022	Non Complying	27	800	STP designed for 30 mg/ltr BOD due to which non compliant for 10 mg/ltr. DNIT for upgradation under process and expected to be completed by 31.12.23
23	Ferozpur Jhirka	PHED	5	28.01.2022	Non Complying	14	600	To achieve the desired parameters, STP is to be upgraded for which DNIT is under preparation The work for upgradation of STP will be completed by 30.09.2023
<b>Palwal</b>								
24	Hodal	PHED	9	21.12.2021	Non Complying	15	59400	The estimate for renovation and up-gradation of 9 MLD STP at Hodal has been technically sanctioned and is being sent to WS&Sew.Board for administrative approval. DNIT is under preparation for the same. <b>Target date :31/03/2023</b>
25	Palwal	PHED	9	21.12.2021	Non Complying	28	47000	STP of 15 MLD capacity on SBR technology in place of existing 9 MLD STP is under construction by ULB under AMRUT which is likely to be

Sr. No.	Name and Region of STPs	Deptt.	Existing STP and Capacity (MLD)	Date of sampling	Latest Compliance Status	BOD (mg/l)	Faecal Coliform (MPN/ 100 ml)	Action plan with target date
								commissioned by <b>31/03/2022</b> .
26	Hassanpur	PHED	3	21.12.2021	Non-Complying	17	15200	No action plan has been submitted by the Deptt. However, HSPCB has initiated process of prosecution against the responsible officers.
<b>Faridabad</b>								
27	Badshahpur, Faridabad	ULBD	45	07.01.2022	Non-Complying	20	1200	New STPs are being constructed and shall be completed by Nov. 2022.
<b>Gurugram</b>								
28	Dhanwapur, Gurgaon	GMDA	100	11.01.2022	Non-Complying	16	2100	For achieving the revised parameters fixed by HSPCB, the tender for construction of tertiary treatment unit for 75 MLD is under approval and likely to be completed by 30.06.2023.
<b>Other areas</b>								
<b>Gurugram</b>								
29	Pataudi, Gurgaon	PHED	4.5	13.01.2022	Non-Complying	13	80	STP designed for 30 mg/ltr BOD due to which non compliant for 10 mg/ltr and tender for upgradation has been called and if allotted work is likely to be completed by 31.07.2023.
30	Farrukhnagar, Gurgaon	PHED	3	13.01.2022	Non-Complying	14	90	No plan. Show Cause Notice issued.
<b>Jind</b>								
31	Julana, Jind	PHED	4	29.11.2021	Non-Complying	25	3900	STP designed for 30mg/ltr BOD due to which non compliant for 10 mg/ltr and is Under upgradation and is expected to be commissioned upto 31.12.2022
<b>Bhiwani</b>								
32	Dhana Road, Bhiwani	PHED	10	29.12.2021	Non-Complying	20	21000	STP designed for 30mg/ltr BOD due to which non compliant for 10 mg/ltr. Work for up gradation of STP (MBBR) has been allotted and will be completed by 31.12.2022
33	Bhiwani	PHED	10	29.12.2021	Non-Complying	21	21000	STP designed for 30mg/ltr BOD due to which non compliant for 10 mg/ltr. Work for up gradation of

Sr. No.	Name and Region of STPs	Deptt.	Existing STP and Capacity (MLD)	Date of sampling	Latest Compliance Status	BOD (mg/l)	Faecal Coliform (MPN/ 100 ml)	Action plan with target date
								STP (MBBR) has been allotted and will be completed by 31.12.2022
34	Bawani Khera, Bhiwani	PHED	4.5	31.12.2021	Non-Complying	22	42000	STP designed for 30mg/ltr BOD due to which non compliant for 10 mg/ltr. Tender called for upgradation of STP(MBBR) but no agency came forward to participate in tender process. So, the fresh DNIT is in process. Upgradation is expected to be completed by 31.12.23
35	Loharu, Bhiwani	PHED	3.5	30.12.2021	Non-Complying	16	15000	STP designed for 30 mg/ltr BOD due to which non compliant for 10 mg/ltr. Tender called for upgradation of STP (MBBR) but no agency came forward to participate in tender process. So, the fresh DNIT is in process. Upgradation is expected to be completed by 31.12.23
36	Siwani, Bhiwani	PHED	4	31.12.2021	Non-Complying	20	39000	STP designed for 30mg/ltr BOD due to which non compliant for 10 mg/ltr. Tender called for upgradation of STP(MBBR) but no agency came forward to participate in tender process. So, the fresh DNIT is in process. Upgradation is expected to be completed by 31.12.23
<b>Rewari</b>								
37	Bawal, Rewari	PHED	3	30.12.2021	Non-Complying	17	200	STP designed for 30 mg/ltr BOD due to which non compliant for 10 mg/ltr and is Under upgradation and is expected to be commissioned Upto 31.12.2022.
38	Rewari	PHED	8	29.12.2021	Non-Complying	12	400	Defects of few units has been got rectified. Now plant is working properly and complying the parameter
39	Kosli, Rewari	PHED	3	29.12.2021	Non-Complying	25	600	STP designed for 30mg/ltr BOD due to which non compliant for 10 mg/ltr and is Under upgradation and is expected to be commissioned upto

Sr. No.	Name and Region of STPs	Deptt.	Existing STP and Capacity (MLD)	Date of sampling	Latest Compliance Status	BOD (mg/l)	Faecal Coliform (MPN/ 100 ml)	Action plan with target date
								31.12.2023.
<b>Hisar</b>								
40	Hansi, Hisar	PHED	6.5	05.01.2022	Non-Complying	24	45000	STP is designed for 30 mg/l BOD. The estimate for upgradation to 10 mg/l BOD has been approved and DNIT is under preparation and the upgradation is expected to be completed by 31.12.2023.
41	Uklana, Hisar	PHED	6.5	05.01.2022	Non-Complying	17	52000	Deficiency has been rectified; plant is now complying and re sampling has been asked from concerned regional office.
42	Dhani Kushal, Bhiwani Road, Hansi	PHED	5	05.01.2022	Non-Complying	21	720	STP designed for 30mg/ltr BOD due to which non complying for 10 mg/ltr. DNIT for upgradation under process and expected to be completed by 31.12.23
43	Lalpura- Jind Road, Hansi	PHED	7.5	05.01.2022	Non-Complying	20	420	STP designed for 30 mg/ltr BOD due to which non complying for 10 mg/ltr. DNIT for upgradation under process and expected to be completed by 31.12.23

## List-C

## Status of action plan for non complying STPs (30 BOD)

Sr. No.	Name and Region of STPs	Deptt.	Existing STP and Capacity (MLD)	Date of sampling	Latest Compliance Status	BOD (mg/l)	Faecal Coliform (MPN/ 100 ml)	Action plan with target date
<b>River Ghaggar</b>								
<b>Hisar</b>								
1	4 MLD STP Kaimri Road, Hisar	PHED	4	04.01.2022	Non-Complying	106	180000	No action plan has been submitted by the Deptt. However, HSPCB has initiated process of prosecution against the responsible officers.
<b>River Yamuna</b>								
<b>Rohtak</b>								
2	Sonaria, Rohtak	PHED	40	28.12.2021	Non-complying	33	12000	The work allotted to agency to treat the effluent of the STP upto the latest prescribed standards of HSPCB which is in progress. <b>Target date : 28.02.2022</b>
3	Kalanaur Rohtak	PHED	3.5	28.12.2021	Non-complying	33	25000	The work for upgradation of existing STP has been allotted on 14.04.2021 and is in progress. <b>Target date : 31.12.2022.</b>
4	Sampla Rohtak	PHED	4	29.12.2021	Non-complying	34	9600	As per the concerned department, the STP is under upgradation and the same will be completed by 31.12.2021
5	Sec-25, Rohtak	HSVP	10	30.10.2021	Non-complying	102	170000	Under upgradation and shall be completed by 30.06.2022.
<b>Jhajjar</b>								
6	Jhajjar	PHED	5	25.12.2021	Non Complying	42	68000	STP designed for 30 mg/ltr BOD due to which non compliant for 10 mg/ltr. DNIT for upgradation under process and expected to be completed by 31.12.23
7	Jhajjar	PHED	5.5	25.12.2021	Non Complying	45	94000	STP designed for 30 mg/ltr BOD due to which non compliant for 10 mg/ltr. DNIT for upgradation under process and expected to be completed by 31.12.23
8	Line Par,	PHED	18	31.12.2021	Non Complying	34	42000	The plant will be made complying as per latest

Sr. No.	Name and Region of STPs	Deptt.	Existing STP and Capacity (MLD)	Date of sampling	Latest Compliance Status	BOD (mg/l)	Faecal Coliform (MPN/ 100 ml)	Action plan with target date
	Bahadurgarh							norms by 15.11.21.
9	Sec-36, Bahadurgarh	HSVP	10	29.12.2021	Non-complying	42	68000	Work for up-gradation of STPs is in progress and likely to be completed by 31.05.2022.
<b>Other areas</b>								
10	Charkhi Dadri, Bhiwani	PHED	5	31.12.2021	Non-Complying	45	72000	Estimate is under preparation for repair & renovation of STP and main trunk sewer line. So, the upgradation is expected to be completed by 31.12.2023
11	Chirya Road, Charkhi Dadri, Bhiwani	PHED	5	31.12.2021	Non-Complying	38	65000	STP designed for 30 mg/ltr BOD due to which non compliant for 10 mg/ltr. Tender called for upgradation of STP (MBBR) but no agency came forward to participate in tender process. So, the fresh DNIT is in process. Upgradation is expected to be completed by 31.12.23
<b>Rewari</b>								
12	Rewari	PHED	6.5	29.12.2021	Non-Complying	130	3300	STP designed for 30 mg/ltr BOD due to which non compliant for 10 mg/ltr and is Under upgradation and is expected to be commissioned upto 31.12.2023.
<b>Hisar</b>								
13	Dhani Gram, Barwala, Hisar	PHED	6	05.01.2022	Non-Complying	92	180000	Upgradation work in proposal and shall be completed by 31.12.2023.

## List-D

## Status of action plan for non complying STPs (Non Complying Under Maintenance)

Sr. No.	Name and Region of STPs	Deptt.	Existing STP and Capacity (MLD)	Date of sampling	Latest Compliance Status	BOD (mg/l)	Faecal Coliform (MPN/ 100 ml)	Action plan with target date
<b>Rohtak</b>								
1	Singhpura, Rohtak	PHED	10		The STP is under upgradation under AMRUT Yojna, the effluent is being treated through 14 MLD STP installed in the same premises and shall be completed by 31.03.2022.			The STP is under upgradation under AMRUT Yojna, the effluent is being treated through 14 MLD STP installed in the same premises and shall be completed by 31.03.2022.
<b>Mohindergarh</b>								
2	Near Chinkara Rest House, Rewari Road, Narnaul	ULBD	6	01.12.2020	Non operational and effluent being treated in 7.5 MLD STP Narnaul			This STP is not operational due to no sewage reaching to this STP. Effluent being treated in 7.5 MLD STP Narnaul.

## Year-wise status of water quality of drains in terms of Biochemical Oxygen Demand (BOD) parameter in the catchment of river Ghaggar

Sr. No.	Name of drain	latitude/ Longitude	2018	2018	2019	2019	2020	2020	2021	2021
			(1st Half BOD)	(2nd Half BOD)	(1st Half BOD)	(2nd Half BOD)	(1st Half BOD)	(2nd Half BOD)	(1st Half BOD)	(2nd Half BOD)
1	Discharge of STP, Sec-28, Panchkula at Vill- Kakrali, Punjab. (PKL-RDQ-023)	30.642798, 76.874462	16.5	17.5	11.2	12	26.6	6.2	6.2	6.35
2	MDC drain before entering into Punjab area near Raipur Kalan Temple carrying effluent of colonies of Haryana, Chandigarh, U.T (PKL-RDQ-033)	30.680110, 76.821592	31	541.75	67.0	86.0	73.5	71	241.1	286.6
3	Singh Nallah choe before entering punjab near Mamta Enclave, Near Slaughter house Panchkula (PKL-RDQ-038)	30.664066, 76.843880	29	902	97.6	285	42	103.6	175	72.83
4	Ambala Drain near Motor Market, Ambala City (AMB-RDQ-008)	30.388012, 76.790604	56	46	83	69	37	27.6	50.3	59.83
5	Ghail drain at Samaspur, Ambala (AMB-RDQ-011)	30.333736, 76.667902	Source was dry due to sample was not collect	9.5	37	44.3	28	21	35	12.23
6	Markanda River Bhagal Bridge. (Longitude 76026.218' and Latitude 30005.025') (KTL-RDQ-002)	76026.218, 30005.025	15.17	13.50	14.6	55.6	44.1	34	36.1	40.16
7	Cheeka Drain/Old Ghaggar Creek (KTL-RDQ-008)	76.232452, 30.064188	-	-	-	-	40	40.1	44.5	39.83
8	Sagar Para Drain before mixing	76011.249,	545.9	76.6	67	64	52.1	36.25	36	40.83

Sr. No.	Name of drain	latitude/ Longitude	2018	2018	2019	2019	2020	2020	2021	2021
			(1st Half BOD)	(2nd Half BOD)						
	in Ghaggar river, Village Sagra. (Longitude 76011.249' and Latitude 29052.976') (KTL-RDQ-011)	29052.976								
9	Kaithal drain before mixing River Ghaggar at Khanauri. (Longitude 76006.831' and Latitude 29050.731') (KTL-RDQ-015)	76006.831, 29050.731	36	34	47	53.3	52.71	38	43.1	43.16
10	Discharge of Ratia Town through drain (Longitude 29.711468 and Latitude 75.551894) (HSR-RDQ-006)	29.711468, 75.551894	13	15.5	18	29.6	36.1	17.6	22.6	24
11	Discharge of Jakhal (29.786392, 75.826893) (HSR-RDQ-002)	29.787241, 75.827388	9	8.5	9.5	8	9.6	7	8.6	35
12	Discharge of 7.5 MLD STP PHED Ellenabad, Sirsa into River Ghaggar (HSR-RDQ-018)	29.489644, 74.741455	32	36	18	26	24.3	26.6	24	13.18

**Status of water quality of drains in terms of Biochemical Oxygen Demand (BOD) parameter in the catchment of river Yamuna**

Sr. No.	Name of drain	latitude/ Longitude	2018	2018	2019	2019	2020	2020	2021	2021
			(1st Half)	(2nd Half)						
			BOD							
1	Dhanaura Escape before meeting River Yamuna, Village Jarauli, Karnal (KRN-RDQ-002)	29.73336 and 77.12788	3.08	4.075	3.4	8	39.08	73.36	43.52	25.16
2	Drain No.2 before meeting river Yamuna at vill. Khojkipur (PNP-RDQ-008)	29.280218, 77.120858	78	47.3	136	18	21.5	35	81.6	41.8
3	Drain no. 6 before entry in Delhi (SNP-RDQ-001)	28.890391, 77.109702	85	38	90	65	59	54	72	53.5
4	Entry point of Mungeshpur drain in Delhi Territory, back side of Sainik School, Bypass, Bahadurgarh, Distt. Jhajjar (BDH-RDQ-001)	28.669716, 76.949466	135	63	40	120	60	51.3	47	41.6
5	Entry point of KCB drain in Delhi Territory, Near MCD Toll Tax point, VPO-Lowa Siddhipur, Distt. Jhajjar (BDH-RDQ-002)	28.650667, 76.937005	110	40	42	52	50	51.3	64.3	40
6	Entry point of Drain No. 8 in Delhi Territory, Near Dhansa Store of Executive Engineer, Irrigation & Flood Control Deptt. of Delhi Govt., VPO-Lohat, Distt. Jhajjar (BDH-RDQ-003)	28.535362, 76.869600	36	31	36	38	33.5	36	31	26.8
7	Leg I Drain, before meeting Najafgarh Drain Gurgaon (GRN-RDQ-002)	28.531019, 77.001858	80	6	90	60	42	40.6	44.6	16
8	Leg II Drain, before meeting Najafgarh Drain Gurgaon (GRN-RDQ-005)	28.508322, 76.975010	85	10	85	67.5	50.6	44.3	46	20.16
9	Leg III (Badshpur) Drain before	28.484470,	85	155	175	62.5	46	39.6	35.1	22.33

Sr. No.	Name of drain	latitude/ Longitude	2018 (1st Half)	2018 (2nd Half)	2019 (1st Half)	2019 (2nd Half)	2020 (1st Half)	2020 (2nd Half)	2021 (1st Half)	2021 (2nd Half)
			BOD							
	meeting Najafgarh Drain Gurgaon (GRN-RDQ-008)	76.953334								
10	Budhiya Nala before meeting river Yamuna, at Vill. Manjhawali, Faridabad (FBD-RDQ-010)	28.382511, 77.481014	-	-	54	37	57	48.2	50.6	110.83
11	Gaunchi Drain before River Yamuna, Palwal (PWL-RDQ-005)	27.914783, 77.517323	50	62	57	49	25	26.2	27	25.5